

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL WESTERN
ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 218 OF 2024

Dr. Snehal Donde ... Applicant

Versus

State of Maharashtra & Ors. ... Respondents

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State of Maharashtra & Ors. ... Respondents



AFFIDAVIT IN REJOINDER ON BEHALF OF THE APPLICANT

(in response to the Affidavit in Reply of Respondent No. 1 –
Urban Development Department)

I, Dr (Mrs) Snehal Subhash Donde, Indian adult, residing at
19C/603, New Dindoshi Garden Hill Society, New MHADA
Colony, Film City Road, Dindoshi, Goregaon (East), Mumbai, do
hereby solemnly affirm and state as under:

A. PRELIMINARY SUBMISSIONS

1. I say that I have read the Affidavit in Reply dated
08.08.2025 filed by Respondent No. 1 – Urban



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Development Department ("UDD"). I deny all statements and contentions therein save and except those that are matters of record or are specifically admitted herein.

2. The present rejoinder is being filed to place on record material facts and documents which demonstrate that:
 - (a) the Waldhuni River is an admitted river; (b) tenders for demarcation of flood lines (blue/red) were issued and the survey work completed, but notification and publication of the maps are being deliberately withheld;
 - (c) the ongoing works near the Ambernath Shiv Mandir are proceeding in contravention of statutory provisions and directions of competent authorities; and (d) the statutory urban-planning regime under the UDCPR and Government Resolutions requires prior hydrology/hydraulics assessment and floodline-based control of development, which has not been complied with.

**B. WALDHUNI RIVER AND FLOODLINE
DEMARCATON**



3. On the issue of the status of the Waldhuni as a river and the floodline demarcation already tendered and completed, but not notified, I say that Respondents have attempted to obfuscate the status of the Waldhuni as a "river." This is untenable in law and in fact. Pursuant to the Government's floodline demarcation regime, the Water Resources/Irrigation Department issued a work order dated 13.03.2024 for identifying, mapping and demarcating the Waldhuni's blue and red floodlines (project value ₹21,95,048/-). I further state that the mapping was completed in or about October 2023, yet the Irrigation Department has not notified or released the floodline maps to the public till date. This non-notification is deliberate and enables continuing violations on the floodplain.

**C. REGULATION 3.1.3(II) OF UDCPR AND THE
ILLEGALITY OF PROCEEDING WITHOUT
FLOODLINE-BASED CONTROL**

4. I say that Regulation 3.1.3(ii) of the Unified Development Control and Promotion Regulations



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(UDCPR) leaves no discretion with either the Planning Authority or the Irrigation Department to state that “no NoC is required” or to act as if floodlines are irrelevant. The Regulation expressly provides that where Red and Blue flood lines are not marked on the Development Plan/Regional Plan or not yet received from the Irrigation Department, a tentative Blue Line shall be earmarked based on the maximum observed flood level, after interacting with local residents. The plan showing this tentative Blue Line must then be approved by the Chief Engineer, Irrigation Department, and a 50-metre landward strip from that tentative Blue Line shall automatically be treated as a “No Construction Zone.” Until such tentative Blue Line is marked and approved, development permissions must be governed by Regulation 3.1.1(ii).

5. It is submitted that this Regulation is categorical and addresses situations where floodlines are not yet formally drawn/notified. It does not allow the Irrigation Department to wash its hands of its statutory role or to



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say that it need not issue a NoC. On the contrary, UDCPR 3.1.3(ii) imposes a mandatory obligation to either (a) provide officially demarcated Blue and Red floodlines, or (b) in their absence, approve a tentative Blue Line plan and enforce a 50-metre no-construction buffer. The Irrigation Department's stance that no NoC was necessary is therefore contrary to law and amounts to a colourable exercise of power, rendering the permissions and works on the Waldhuni legally unsustainable.

D. CJN PROGRAMME OBLIGATIONS AND THE GR DATED 20.01.2023.

6. Vide a Government Resolution dated 14.10.2022, the Department of Tourism and Cultural Affairs outlined the context and preface for the "Chala Jaanuya Nadila" campaign under the "Swatantrya Amrit Mahotsav" initiative by the Maharashtra Government. The Government Resolution highlighted the issues related to rainfall patterns, urbanization, industrialization, and their impact on water resources and river health. The



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Government Resolution further detailed the objectives and activities of the campaign, including organizing river communication campaigns, promoting river literacy, studying rivers with community involvement, and planning for river health and biodiversity. The GR provided for the establishment of a consensus at the District level to support the campaign, including the formation of committees with designated members and their roles were also stipulated in the Government Resolution. A comprehensive list of members involved in the campaign, including their names, positions, and contact details, was provided. The resolution included an agricultural plan for the campaign, detailing the phases of the yatra/study and the timeline for public education and awareness programs. The Government Resolution lastly mentioned the government orders and coordination required for the campaign, including the submission of reports and the involvement of various government departments and officials. It was clearly provided that at the District Level, coordination and actions were to be spearheaded by the Collector as the head of the District Level Committee. A copy of the



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Government Resolution dated 14.10.2022 has been annexed hereto and marked as **Annexure A-1**.

7. I say that under the Tourism & Cultural Affairs Department issued Government Resolution dated 20.01.2023, the "Chala Januya Nadila" Mission created a structured framework with District-level Nodal Officers/Jal Nayaks to finalise river-wise action reports, and specifically authorised the Secretary, Water Resources as State Monitoring Officer to coordinate with Collectors/Commissioners for problem-resolution. Progress reporting duties were cast upon the Divisional Commissioners. A copy of the said Government Resolution dated 20.01.2023 has been annexed hereto and marked as **Annexure A-2**.

E. ASI NOTICE DATED 11.07.2025 AND LETTER OF TEHSILDAR DATED 23.06.2025.



8. I say that the Archaeological Survey of India ("ASI") addressed the District Magistrate on 11.07.2025,

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recording that unauthorised excavation with JCBs and dumpers had been carried out within the prohibited area of the centrally protected Ambernath Temple, contrary to the conditions of the NMA Competent Authority's NOC of 17.01.2023 for limited repair. The ASI requested immediate stoppage and action under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 (AMASR Act). A copy of the said ASI letter dated 11.07.2025 has been annexed hereto and marked as **Annexure A-3**.

9. I further say that the Tahsildar, Ambernath, by letter dated 23.06.2025, also called for immediate legal action against the CEO, Ambernath Municipal Council, for illegal encroachment, excavation, concretisation and construction on the bed and bank of the Waldhuni within the prohibited area of the Ancient Shiv Mandir, despite ASI notices. A copy of the said letter dated 23.06.2025 has been annexed hereto and marked as **Annexure A-4**.

F. POLLUTION OF WALDHUNI RIVER AND

SEWAGE HANDLING



10.I say that it is further relevant to raise before this Hon'ble Tribunal the fact that two textile units operate within about 100 metres from the Temple, and 3-5 MLD of Ambernath Municipal Council sewage is flowing at the Mandir site. Any MPCB NoC is meaningless without abatement of these pollution sources.

**G. EMAILS OF THE APPLICANT DATED
10.09.2025**

11.I say that my emails dated 10.09.2025 addressed to the Respondent authorities recorded the DPR inconsistencies, lack of sewage flow-metering, continuing pollution and the need for proper hydrology studies. A copy of the email communications dated 10.09.2025 has been annexed hereto and marked as **Annexure A-5.**

**H. DIRECTIONS REQUIRED FROM THIS
HON'BLE TRIBUNAL**

12.In light of the foregoing facts, documents, and legal provisions, it is respectfully submitted that the following



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directions are required to be issued by this Hon'ble Tribunal:

(i) That it be noted that tenders for demarcating the Waldhuni's floodlines were issued and the survey/mapping has been completed, and that the Water Resources/Irrigation Department accordingly be directed to notify and publish the Blue and Red Flood Line maps of the Waldhuni River forthwith, and in any case within a time-bound schedule, with certified copies placed on record of these proceedings.

(ii) That pending such notification, any construction, concretisation or alteration of the bed/banks and floodplains of the Waldhuni, as well as any channelised part of the river being made to pass through pipelines, within areas falling inside the prohibited and restrictive zones as provided forUDCPR Regulation 3.1.3(ii) be restrained, and the planning authorities be directed to apply the latest surveyed floodlines on a precautionary basis for development control.



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(iii) That compliance be ensured with the ASI letter dated 11.07.2025 (Annexure A-3) and the Tahsildar's letter dated 23.06.2025 (Annexure A-4) by immediately halting excavation or construction within the 100-metre prohibited area of the Ambernath Temple and by taking action against officers/contractors responsible for contravention of the Ancient Monuments and Archaeological Sites and Remains Act, 1958 (AMASR Act).

(iv) That the Respondents be directed to place on record a hydrology/hydraulics study for the Waldhuni, together with a sewage flow-metering and characterisation plan for the temple reach, and to revise the DPR accordingly, before any ghat/beautification or channel-level works are permitted.

(v) That the State/UDD/Collector/Commissioners be directed to convene CJN review meetings as mandated by the 20.01.2023 GR (Annexure A-2), file progress/action-taken reports, and ensure that river-



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wise action reports are finalised with Jal Nayak inputs and placed in the public domain.

(vi) That such further directions as may be deemed fit by this Hon'ble Tribunal for the preservation and protection of the Waldhuni River, the Ambermath Mandir precinct, and the rights of the affected community be issued.

For the abovesaid reasons, I say that the prayers in the present Original Application deserve to be made absolute.

Solemnly affirmed at Mumbai)

Donde

Dated this 16th day of September 2025) APPLICANT NO.1

Dr. Snehal Donde

| | |
|----------|---------|
| Reg. No. | MIT |
| Sr. No. | 32 |
| Pg.No. | |
| Date | 16/9/25 |

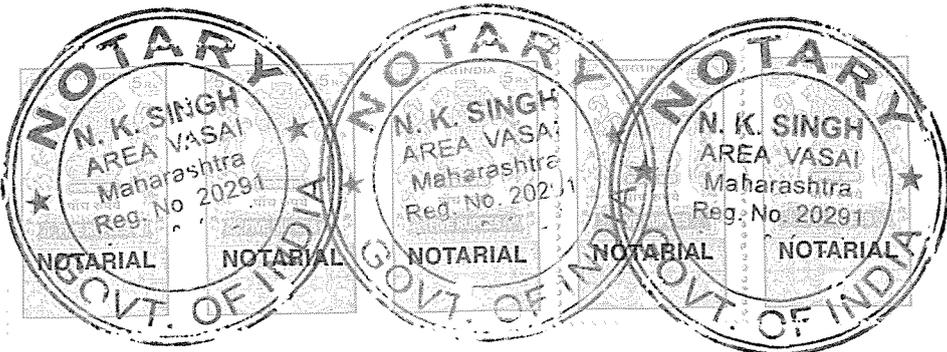
Identified by me

RH

RONITA BHATACHARYA BECTOR,

Advocates for the Applicant

BEFORE ME



BEFORE ME

N. K. Singh

N. K. SINGH

B.Sc., LL.B.

**ADVOCATE & NOTARY
GOVERNMENT OF INDIA**

A-302, Sun Nidhi Park, Behind Fire Brigade,
Vasai East. Palghar, Maharashtra-401209.

16/9/25

ANNEXURE - A.15

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“स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत “चला जाणूया नदीला” या अभियानासाठी जिल्हास्तरीय समिती स्थापन करणेबाबत.

महाराष्ट्र शासन
पर्यटन व सांस्कृतिक कार्य विभाग
शासन निर्णय क्र. संकीर्ण ८२२२/प्र.क्र.२७६/सां.का.४
मादाम कामा रोड, हुतात्मा राजगुरु चौक,
मंत्रालय, मुंबई ४०० ०३२
दिनांक : १४ ऑक्टोबर, २०२२

संदर्भ : शासन निर्णय पर्यटन व सांस्कृतिक कार्य विभाग, क्र. संकीर्ण ८२२२/प्र.क्र.२७६/सां.का.४, दिनांक ३० सप्टेंबर, २०२२

प्रस्तावना :-

गेल्या काही वर्षातील पर्जन्याच्या विचलनामुळे कधी अनावृष्टी तर कधी अतिवृष्टी होतेआहे. परिणामी पूर आणि दुष्काळ यासारख्या समस्या वारंवार भेडसावत आहेत. यामुळे शेतीउत्पादनावर विपरीत परिणाम होतो आहे. वाढते नागरीकरण, आणि औद्योगीकरणामुळे उपलब्ध पाण्यावरील ताण वाढला आहे. प्रदूषणासारख्या वाढत्या समस्यांमुळे उपलब्ध भूपृष्ठजलाची उपयुक्तता घटत आहे. नद्यांमध्ये / जलाशयामध्ये आलेल्या गाळामुळे त्यांची वहनक्षमता / साठवण क्षमता कमी झालेली आहे. या सर्व बाबींचा विचार करता नदीला जाणून घेणे आणि तिच्या समस्यांचा अभ्यास करून त्यांची सोडवणूक करण्यासाठी उपनिर्दिष्ट संदर्भिय शासन निर्णयान्वये मुख्य सचिव यांच्या अध्यक्षतेखाली राज्यस्तरीय समिती गठीत करण्यात आलेली आहे. स्वातंत्र्याच्या अमृत महोत्सवाच्या निमित्ताने “चला जाणूया नदीला” या अभियानाखाली नदी संवाद यात्रेची सुरुवात दिनांक २ ऑक्टोबर २०२२ रोजी सेवाग्राम वर्धा येथून झालेली आहे.

सदर अभियानाचे उद्दिष्ट :-

१. नदी संवाद अभियानाचे आयोजन करणे.
२. जनसामान्यांना नदीसाक्षर करण्याबाबत उपाययोजना आखणे
३. नागरीकांच्या सहकार्याने नदीचा सर्वकष अभ्यास करणे व त्याबाबचा प्रचार व प्रसार करणे
४. अमृत वाहिनी बनविण्यासाठी मसुदा तयार करणे.
५. नदीचे स्वास्थ्य आणि मानवी आरोग्य याबाबत प्रचार व प्रसार रुपरेषा आखणे.
६. नदीचा तट, प्रवाह जैवविविधतेबाबत प्रत्येक जिल्हयात प्रचार, प्रसार याबाबत नियोजन करणे.
७. नदी खोऱ्यांचे नकाशे, नदीची पूर रेषा, पाणलोट क्षेत्राचे नकाशे, मातीचे क्षरण, पर्यजन्याच्या नोंदी, मागील पाच वर्षातील पूर आणि दुष्काळाच्या नोंदी या बाबतची माहिती संकलित करणे.
८. पावसाचे पाणी योग्य जागी अडवून भूजल स्तर उंचावणे, जनजागृती करणे.
९. अतिक्रमण, शोषण आणि प्रदुषण या तीन प्रमुख कारणांचा अभ्यास व त्याचा परिणाम अभ्यासणे.
१०. नदी संवाद यात्रा आयोजित करण्याबाबत आराखडा तयार करून अंमलबजावणी करणे.



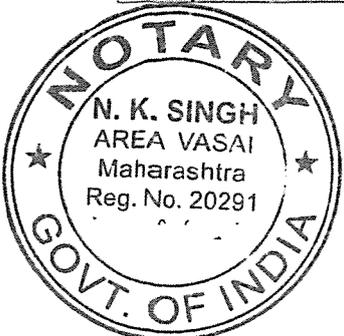
११. नदी, समाज आणि शासन यांच्यात सुसंवाद प्रस्थापित करणे.

सदर अभियानांतर्गत प्रत्येक जिल्ह्यातून वाहणाऱ्या निवडक नद्यांवाबतची माहिती, तिचा प्रचार-प्रसार आणि त्यानुषंगिक बाबींसाठी सहाय्य करण्याकरिता जिल्हाधिकारी यांच्या अध्यक्षतेखाली जिल्हानिहाय समिती गठीत करण्याची बाब शासनाच्या विचाराधीन होती.

शासन निर्णय-

“स्वातंत्र्याचा अमृत महोत्सव” याअंतर्गत “चला जाणूया नदीला” या अभियानाच्या सहाय्यासाठी राज्यातील प्रत्येक जिल्ह्यामध्ये खालीलप्रमाणे समिती गठीत करण्यास मान्यता देण्यात येत आहे.

| अ.क्र. | सदस्याचे नांव | पद |
|--------|--|-------------------------|
| १. | जिल्हाधिकारी | अध्यक्ष |
| २. | मुख्य कार्यकारी अधिकारी, जिल्हा परिषद | सह अध्यक्ष |
| ३. | निबंधक, विद्यापीठ (जिल्ह्याच्या मुख्यालयी विद्यापीठाचे मुख्यालय असल्यास) | विशेष निर्मात्रित सदस्य |
| ४. | आयुक्त महानगरपालिका (जिल्ह्याच्या मुख्यालयी महानगर पालिका असल्यास) किंवा त्यांचे उपायुक्त दर्जापेक्षा कमी नसलेले प्रतिनिधी | विशेष निर्मात्रित सदस्य |
| ५. | निवासी उप जिल्हाधिकारी | सदस्य |
| ६. | प्रकल्प संचालक जिल्हा ग्रामीण विकास यंत्रणा | सदस्य |
| ७. | उपमुख्य कार्यकारी अधिकारी (पंचायत) | सदस्य |
| ८. | जिल्हा अधीक्षक कृषी अधिकारी | सदस्य |
| ९. | कार्यकारी अभियंता (छोटे पाटबंधारे जिल्हा परिषद) | सदस्य |
| १०. | जिल्हा जलसंधारण अधिकारी (स्थानिक स्तर) | सदस्य |
| ११. | वरिष्ठ भू वैज्ञानिक भूजल सर्वेक्षण विकास यंत्रणा | सदस्य |
| १२. | आरोग्य उपसंचालक | सदस्य |
| १३. | जिल्हा आरोग्य अधिकारी | सदस्य |
| १४. | शिक्षणाधिकारी (प्राथमिक) | सदस्य |
| १५. | शिक्षणाधिकारी (माध्यमिक) | सदस्य |
| १६. | जिल्हा माहिती अधिकारी | सदस्य |
| १७. | उपविभागीय अधिकारी (सर्व) | सदस्य |
| १८. | कार्यकारी अभियंता जलसंपदा सर्व | सदस्य |
| १९. | अध्यक्ष, कृषी विज्ञान केंद्र (जिल्ह्यात असल्यास) | सदस्य |
| २०. | प्रादेशिक अधिकारी महाराष्ट्र प्रदूषण नियंत्रण मंडळ | सदस्य |
| २१. | जिल्हा खनिकर्म अधिकारी | सदस्य |
| २२. | गटविकास अधिकारी (सर्व) | सदस्य |
| २३. | प्रकल्प संचालक, जिल्हा ग्रामीण विकास यंत्रणा | सदस्य |
| २४. | संचालक विभागीय जलसाक्षरता केंद्रे | सदस्य |
| २५. | कार्यक्रम अधिकारी राष्ट्रीय सेवा योजना सर्व महाविद्यालये | सदस्य |
| २६. | अधीक्षक अभियंता (सिंचन व्यवस्थापन) जलसंपदा विभाग | सह सदस्य सचिव |



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शासन निर्णय क्रमांक: संकीर्ण ८२२२/प्र.क्र.२७६/सां.का.४

| | | |
|--|---|------------|
| २७. | जिल्हा वन संरक्षक | सदस्य सचिव |
| “चला जाणुया नदीला” अभियानाचे समन्वयक | | |
| २८. | नदी प्रहरी सदस्य (जिल्हा निहाय सोबत जोडलेल्या यादीमध्ये नमूद करण्यात आले आहे) (जास्तीत-जास्त ३ सदस्य) | सदस्य |
| समितीची बैठक प्रत्येक महिन्यास अनिवार्य असेल. आवश्यकता भासल्यास का पेक्षा अधिक वेळा घेता येईल. | | |

०२. समितीचा कार्यकाळ :-

- शासन निर्णय निर्गमित झाल्यापासून एक वर्ष अथवा पुढील आदेश होई पर्यंत यापैकी जे अगोदर घडेल ते.

०३. समितीची कार्यक्षेत्रे :-

- “चला जाणुया नदीला” ही नदी यात्रा आशयपूर्ण, प्रभावी आणि लोकसहभागाची चळवळ होण्यासाठी शासनाच्या सर्व विभागाकडून आवश्यक ते सर्व सहकार्य वेळेवर करण्यासाठी सनियंत्रण
- जिल्हास्तरावरील यात्रेचे स्थानिक परिस्थितीनुसार नियोजन करण्याचे अधिकार त्या-त्या जिल्ह्याचे जिल्हाधिकारी यांना असतील.
- यात्रेच्या पूर्वतयारी साठी सोबतच्या परिशिष्टानुसार आवश्यक ती पूरक माहिती संबंधित विभागाने नदी यात्रीस पुरवावी.
- यात्रेदरम्यानच्या समन्वयासाठी तक्त्यात नमूद क्षेत्रिय कार्यालयांतील एक समन्वयक अधिकारी घोषित करणेबाबत जिल्हाधिकारी कार्यालयाकडून कार्यवाही करण्यात यावी.

०४. जिल्हाधिकारी यांच्याकडून समितीतील “चला जाणुया नदीला” अभियानाचे समन्वयक व त्यांच्या समवेत कार्यरत या अभियानाच्या चमुतील सदस्यांना उपलब्ध करून द्यावयाच्या सोयी-सुविधा :-

- वास्तव्यासाठी प्राधान्याने आणि शासकीय दराने शासकीय विश्रामगृह
- ग्रामसभा, महिला सभा, शाळांना, महाविद्यालयांना शासकीय कार्यालये, उद्योग इ आस्थापनांना भेटीदरम्यान त्या-त्या विभागाचा एक समन्वयक उपस्थित राहिल, अशी व्यवस्था करण्यात यावी.
- यात्रा यशस्वी व्हावी यासाठी आवश्यक ते सर्व सहकार्य देणे.
- नदी यात्रेदरम्यान प्रचार व प्रसिध्दीसाठी समितीतील “चला जाणुया नदीला” अभियानाचे समन्वयकासाठी (चित्र बोर्ड, माहिती फलके, एल.ई.डी. इत्यादी) एक कॅटर व एक प्रवासी वाहन याची व्यवस्था जिल्हाधिकारी कार्यालयाकडून करण्यात यावी.
- समिती अध्यक्ष आणि नोडल अधिकारी यांचा सर्व विभागाशी नियमित संपर्क असावा यासाठी जिल्हाधिकारी यांनी त्यांच्या अधिपत्याखाली जबाबदार अधिकारी नियुक्त करावा.
- जिल्हाधिकारी यांनी “चला जाणुया नदीला” अभियानाचे समन्वयकाना उपलब्ध करून द्यावयाची माहिती परिशिष्ट-२ मध्ये सोबत जोडली आहे.



०५. अमृत नदी यात्रेचा कालावधी :-

- या यात्रे दरम्यान २ ऑक्टोबर, २०२२ ते २६ जानेवारी, २०२३ या कालावधीमध्ये संपूर्ण राज्यभरातील किमान ७५ नद्यांवर यात्रा संपन्न होणार आहे. (नद्यांची संख्या ७५ पेक्षाही अधिक असू शकेल).
- प्रत्येक जिल्हयात सदर अभियान दिनांक १५ ऑक्टोबर, २०२२ रोजी डॉ. एपीजे अब्दुल कलाम यांच्या जन्मदिनाचे औचित्य साधून "चला जाणुया नदीला" या अभियानाची सुरुवात जिल्हयाच्या मुख्यालयात समितीची बैठक आयोजित करून करावी.

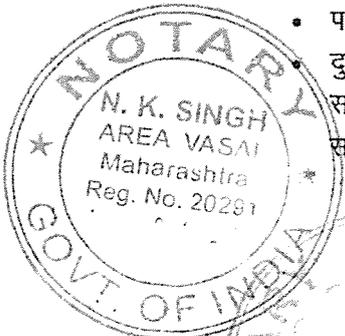
०६. अभियानाचा कृति आराखडा :-

- १५ ऑक्टोबर २०२२ ते ३० नोव्हेंबर २०२२ या कालावधीत यात्रेचा /अभ्यासाचा पहिला टप्पा पूर्ण करण्यात यावा. दिनांक १ डिसेंबर २०२२ पासून ३१ डिसेंबर २०२२ या कालावधीत यात्रेचा दुसरा टप्पा असेल.
- या अभ्यासावर आधारित लोक शिक्षणाचा आणि प्रबोधनाचा कार्यक्रम नियोजित करावा.
- दिनांक १ जानेवारी २०२३ ते २० जानेवारी २०२३ या काळात अहवालाचे अंतिमीकरण करण्यात यावे. याबाबत जिल्हाधिकारी यांनी स्वतः लक्ष घालून संबंधितांना सूचना देण्यात याव्यात.
- २२ जानेवारी, २०२२ पर्यंत या उपक्रमासाठी शासनाच्या समन्वय विभागाकडे जिल्हाधिकारी यांनी अहवाल सादर करावा.

०७. अमृत नदी यात्रेचे संभाव्य स्वरूप :

नदी यात्रा तीन टप्प्यात असेल

- पूर्वतयारी :- जिल्हास्तरावरील "चला जाणुया नदीला" अभियानाचे समन्वयकांनी स्थानिक यंत्रणेकडून आवश्यक ती माहिती जिल्हाधिकारी यांचेमार्फत विहित वेळेत प्राप्त करून घ्यावी.
- ज्या ठिकाणी यात्रा प्रवेश करणार आहे त्याबाबत विहित वेळेत त्या त्या ठिकाणातील स्थानिक प्रशासन/ लोकप्रतिनिधी /संस्था इ. यांना संबंधीत क्षेत्रीय शासकीय यंत्रणेकडून अवगत करण्यात येईल. या उपक्रमात स्थानिक विद्यार्थी/महिला/ सेवानिवृत्त अधिकारी/कर्मचारी यांचा जास्तीत जास्त सहभाग असण्याबाबत समितीने प्रयत्न करावा.
- ग्रामीण /शहरी भाग येथील भेट :- सर्वसाधारणपणे सूर्योदय ते सूर्यास्त या काळात भेट असेल (आवश्यकता असेल तर दोन दिवस देखील नियोजन करण्यास हरकत नाही).
- पहिल्या सत्रात गावातील लोकांशी यात्रेचा उद्देश इ. बाबत चर्चा असेल, दुसऱ्या सत्रात शिवार फेरी /प्रक्षेत्र भेट उद्योग भेट इ. भेटी दरम्यानच्या समन्वयकांनी अभ्यासपूर्णरित्या नोंदी घेवून जिल्हाधिकारी यांना शासनास सादर करण्यासाठी पाठविण्यात याव्यात



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७७९

- नदीच्या समस्या जाणून घेण्यासाठी नदी यात्रेतील सदस्यांनी खालील प्रकारचे गट तयार करून आवश्यक तेथे संबंधीत अधिकारी यांच्याशी चर्चा करून समस्या व त्यावरील उपाययोजना याबाबतचा अहवाल जिल्हा समितीतील सदस्यांना सुपूर्द करावा. "चला जाणुया नदीला" अभियानाचे समन्वयक सदस्य छाननी करून जिल्हाधिकारी यांना अहवाल सादर करतील.
- नदीचा अभ्यास गट
- नदी समस्या विश्लेषण गट
- नदी निदान गट
- नदी उपचार गट
- नदी क्षेत्रात असलेली शाळा, महाविद्यालय, तंत्र महाविद्यालये इ. संस्थामधून तज्ञ गट
- लोकशिक्षण

०८. नदीची पाठशाळा :-

स्थानिक पातळीवर नदीच्या समस्या आणि त्यावरील संभाव्य उपाय याबाबत विभिन्न घटकांपर्यंत शालेय / महाविद्यालयीन विद्यार्थ्यांमार्फत तसेच इतर लोकसहभागातून "चला जाणुया नदीला" अभियानाचे समन्वयकांमार्फत उपक्रम राबविण्यात यावा.

०९. निधी :-

"स्वातंत्र्याचा अमृत महोत्सव" या उपक्रमांतर्गत जिल्हा वार्षिक योजनांतर्गतच्या नाविण्यपूर्ण योजनांसाठीच्या मंजूर तरतूदीच्या कमाल १० टक्के मर्यादेपर्यंत विशेष बाब म्हणून नियोजन विभागाचे पत्र क्र. डीएपी-१०२२/प्र.क्र.९३/का.१४८१ दिनांक ११ मे, २०२२ च्या पत्रान्वये विशेष बाब म्हणून निधी उपलब्ध करून देण्याचे निर्देशित केले आहे. त्यानुसार या अभियानासाठी लागणारा प्रशासकीय तसेच इतर अनुषंगिक बाबींवर होणारा खर्च जिल्हा नियोजन विकास समितीच्या निधीमधून करण्यात यावा.

१०. नदी व समन्वयक :-

सोबत निवड केलेल्या राज्यातील नद्या व त्यावरील नियुक्त समन्वयक व त्यांचा संपर्क क्रमांक परिशिष्ट-१ मध्ये जोडलेला आहे.

११. सदर शासन निर्णय महाराष्ट्र शासनाच्या www.maharashtra.gov.in या संकेतस्थळावर उपलब्ध करण्यात आला असून त्याचा संगणक संकेतांक क्रमांक २०२२१०१४१९४२४२७८२३ असा आहे. हा शासन निर्णय डिजिटल स्वाक्षरीने साक्षात्कृत करून काढण्यात येत आहे.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नांवाने,

VILAS RAMRAO
THORAT

(विलास रा. थोरात)

उप सचिव, महाराष्ट्र शासन



प्रत,

१. मा.राज्यपाल यांचे सचिव, मलवार हिल, राजभवन, मुंबई

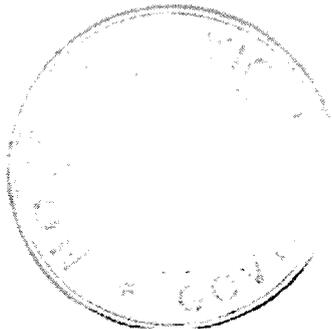
पृष्ठ २३ पैकी ५

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शासन निर्णय क्रमांक: संकीर्ण ८२२२/प्र.क्र.२७६/सां.का.४

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२. मा. अध्यक्ष/मा. उपाध्यक्ष, विधानसभा, विधानमंडळ सचिवालय, मुंबई यांचे खाजगी सचिव
३. मा. सभापती/मा. उप सभापती, विधान परिषद, विधानमंडळ सचिवालय, मुंबई यांचे खाजगी सचिव
४. मा. मुख्यमंत्री, महाराष्ट्र राज्य यांचे खाजगी सचिव, मंत्रालय, मुंबई
५. मा. उप मुख्यमंत्री, महाराष्ट्र राज्य यांचे खाजगी सचिव, मंत्रालय, मुंबई
६. मा. मंत्री, सांस्कृतिक कार्य यांचे खाजगी सचिव, मंत्रालय, मुंबई ४०० ०३२
७. सर्व मा. मंत्री यांचे खाजगी सचिव
८. मा. विरोधी पक्षनेता विधानसभा / विधान परिषद यांचे खाजगी सचिव
९. सर्व मा. सदस्य, विधानसभा / विधान परिषद
१०. मा. मुख्य सचिव, महाराष्ट्र राज्य, मंत्रालय, मुंबई
११. प्रधान सचिव, विधीमंडळ सचिवालय मुंबई
१२. सचिव, सार्वजनिक बांधकाम विभाग (इमारत)
१३. सर्व विभागीय आयुक्त
१४. सर्व जिल्हाधिकारी
१५. सर्व मुख्य कार्यकारी अधिकारी जिल्हा परिषद
१६. सर्व आयुक्त महानगर पालिका
१७. संचालक नगरपालिका प्रशासन
१८. सर्व मुख्याधिकारी नगरपालिका/नगरपरिषद
१९. सर्व मान्यवर शासकीय सदस्य, मंत्रालय, मुंबई ४०० ०३२
२०. सर्व मान्यवर समिती समन्वयक (सांस्कृतिक कार्य संचालनालयामार्फत)
२१. सचिव (सां.का.) यांचे स्वीय सहाय्यक, पर्यटन व सांस्कृतिक कार्य विभाग, मंत्रालय, मुंबई ३२
२२. उप सचिव (सां.का.) यांचे स्वीय सहाय्यक, पर्यटन व सांस्कृतिक कार्य विभाग, मंत्रालय, मुंबई ३२
२३. संचालक, सांस्कृतिक कार्य संचालनालय, जुने सचिवालय इमारत, एम.जी. रोड, मुंबई ३२
२४. महासंचालक, माहिती व जनसंपर्क, मंत्रालय, मुंबई
२५. अधिदान व लेखा अधिकारी, मुंबई
२६. कार्यासन अधिकारी, पर्यटन व सांस्कृतिक कार्य विभाग (अर्थसंकल्प शाखा)
२७. निवासी लेखा परीक्षा अधिकारी, मुंबई,
२८. महालेखापाल (लेखा परीक्षा) - १ महाराष्ट्र, मुंबई
२९. महालेखापाल (लेखा परीक्षा) - २ महाराष्ट्र, नागपूर
३०. महालेखापाल (लेखा अनुज्ञेयता) - १ महाराष्ट्र, मुंबई
३१. महालेखापाल (लेखा व अनुज्ञेयता) - २ महाराष्ट्र, नागपूर
३२. निवड नस्ती, सां.का.४.



पृष्ठ २३ पैकी ६

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ENGLISH TRANSLATION

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SETTING UP OF DISTRICT-LEVEL
COMMITTEE FOR "CHALA
JANUYA NADILA" CAMPAIGN
UNDER "SWATANTRYACHA
AMRUT MAHOTSAV".

GOVERNMENT OF MAHARASHTRA

Tourism and Cultural Affairs Department

Government Resolution KR. SANKIRN 8222/

PR.KR.276/SAN.KA.4

Madam Cama Road, Hutatma Rajguru Chowk,

Mantralaya, Mumbai 400 032

Date : 14 October, 2022

Reference : Government Resolution Tourism and
Cultural Affairs Department, KR.
SANKIRN 8222/PR.KR.276/SAN.
KA.4, dated 30 September, 2022

INTRODUCTION :-

Due to deviation in rainfall during the last several years
sometimes there are scanty rain and sometime excessive rain.



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Resultantly we have to frequently encounter flood-like situation and drought. This has adversely affected agricultural production. Due to increasing urbanisation, and industrialization there is tremendous pressure on available water resources. Due to increasing pollution utility of ground water is decreasing. Due to sludge in the rivers / water bodies its carrying capacity / storage capacity has gone down. By considering all these facts for understanding rivers and studying its problems and resolving the same a State-level Committee has been constituted under the Chairmanship of Chief Secretary vide the above-referred Government Resolution. On the occasion of Swatantryacha Amrut Mahotsav under "Chala Januya Nadila" Campaign the River Dialogue Journey has commenced from 2 October 2022 from Sevagram Wardha.

OBJECTIVES OF THE SAID CAMPAIGN :-

1. Organising River Dialogue Campaign.
2. Taking measures for making the people river-literate.
3. To do an overall study of rivers with the co-operation of citizens and doing promotion and dissemination in this regard.
4. Preparing draft of Amrut Channel.

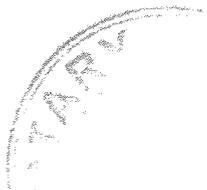
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5. Drawing up outline for promotion and dissemination in respect of health of river and human health.
6. Planning for promotion, dissemination in each District about river bed, flow bio-diversity.
7. Collation of information as regards maps of river valleys, flood line of rivers, watershed area maps, soil erosion, recording of rain, recording of flood and drought in the last five years.
8. Blocking the rain water at suitable places and raising the ground water level, creating public awareness.
9. Studying the three main reasons like encroachment, exploitation and pollution and studying their impact.
10. Preparing outline for organizing River Dialogue Journey and implementing them.
11. Establishing harmony between river, society and Government.

For assisting in collecting information about selected rivers flowing through each District under the said Campaign, its promotion-dissemination and related matters the issue of constituting a District-wise Committee under the Chairmanship of Collector was under consideration of the Government.

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GOVERNMENT RESOLUTION-

For assisting in "Chala Januya Nadila" Campaign under "Swatantryacha Amrut Mahotsav" approval is being given for constitution of Committee in each District of the State as under.

| Sr.No. | Name of Member | Post |
|--------|---|---------------------------|
| 1. | Collector | Chairman |
| 2. | Chief Executive Officer, Jilla Parishad | Joint Chairman |
| 3. | Registrar, University (If University Headquarters is located within District Headquarters) | Special Invitee Member |
| 4. | Commissioner Mahanagarpalika (If Mahanagarpalika is located within District Headquarters) or representative not below the rank of Deputy Commissioner | Special Invitee Member |
| 5. | Resident Deputy Collector | Member |
| 6. | Project Director District Rural Development Agency | Member |
| 7. | Deputy Chief Executive Officer (Panchayat) | Member |
| 8. | District Superintending Agricultural Officer | Member |
| 9. | Executive Engineer (Minor Irrigation Jilla Parishad) | Member |
| 10. | District Water Resources Officer (Local level) | Member |
| 11. | Senior Geologist Water Survey Development Agency | Member |
| 12. | Deputy Director Health | Member |
| 13. | District Health Officer | Member |
| 14. | Education Officer (Primary) | Member |
| 15. | Education Officer (Secondary) | Member |
| 16. | District Information Officer | Member |
| 17. | Deputy Divisional Officer (All) | Member |
| 18. | Executive Engineer Water Resources All | Member |
| 19. | Chairman, Agricultural Science Centre (if within District) | Member |

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|--|---|------------------------|
| 20. | Regional Officer Maharashtra Pollution Control Board | Member |
| 21. | District Mining Officer | Member |
| 22. | Block Development Officer (All) | Member |
| 23. | Project Director, District Rural Development Agency | Member |
| 24. | Director Divisional Water Literacy Centres | Member |
| 25. | Programme Officer National Services Scheme All Universities | Member |
| 26. | Superintending Engineer (Irrigation Management) Water Resources Department | Joint Member Secretary |
| 27. | District Conservator of Forest | Member Secretary |
| "Chala Januya Nadila" Campaign Coordinator | | |
| 28. | River Guard Member (mentioned District-wise in the enclosed List) (At the most 3 members) | Member |
| Committee Meeting every month is mandatory. If felt necessary, can be held more than once. | | |

02. **Tenure of the Committee :-**

- > One year from the date of issue of Government Resolution or till further orders, whichever is earlier.

03. **Terms of Reference of the Committee :-**

- For the River Journey "Chala Januya Nadila" becoming purposeful, effective and mass movement regulation for receiving all necessary co-operation timely from all the Government Departments.

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- As per circumstances of the local journey the authority for doing planning at the District level will be that of Collector of the respective District.
- For preparatory work of the journey all necessary supplementary information as per the enclosed annexure should be supplied by the concerned Department to the river traveler.
- For coordination during the journey action should be taken by the Collector's Office for declaring one Coordination Officer from the Regional Office mentioned in the statement.

04. Facilities to be made available by the Collector to Coordinator of the "Chala Januya Nadila" Campaign and members of the team of this Campaign working with them :-

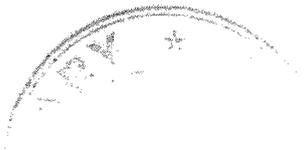
- Government hostels preferably for residence and at Government rates.
- During the visits to establishments like Gramsabha, Mahila Sabha, Schools, Colleges, Government Offices, Industries etc. such arrangement should be made that one Coordinator from the respective Department remains present.
- It is necessary to extend all co-operation for making the Journey successful.



- For publicity and dissemination during the River Journey Office of the Collector should make arrangement of one cater (picture board, notice board, L.E.D. etc.) and one passenger vehicle to the Coordinator of "Chala Januya Nadila" Campaign of the Committee.
- The Collector should appoint a responsible officer within his jurisdiction for the Committee Chairman and Nodal Officer to maintain regular contact with all the Departments.
- The information to be made available by the Collector to the Coordinator of "Chala Nadila Januya" Campaign will be as per Annexure-2 enclosed herewith.

05. **Amrut River Journey period :-**

- During this Journey from 2 October, 2022 to 26 January, 2023 the journey of minimum 75 Rivers in the entire State will be completed. (Number of Rivers can be more than 75).
- In every District the said "Chala Januya Nadila" Campaign should be started to coincide with Dr. APJ Kalam's birthday from the District Headquarters by organising a meeting of the Committee.



06. Campaign Action Plan :-

- During the period from 15 October 2022 to 30 November 2022 first phase of the Journey/Study should be started.
- Based on this Study public education and enlightenment programme should be planned.
- Finalisation of Report should be done during the period 1 January 2023 to 20 January 2023. The Collector should inform those concerned by paying personal attention in this regard.
- The Collector should submit report about this undertaking with the Government's Coordination Department upto 22 January, 2022.

07. Possible nature of Amrut River Journey :

River Journey will be in three phases.

- Preparatory :- The District level "Chala Januya Nadila" Campaign Coordinator should obtain required information from the local agency through the Collector within the stipulated time.
- The place where the Journey will enter will be made known to the respective local administration / people's representatives / organisations etc. of that place by the concerned Regional Government agency within the

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stipulated time. The Committee should endeavour for maximum participation in this undertaking from local students/women/retired officials /employees.

- **Visit to Rural/Urban areas :-** Generally the visits will be from sunrise to sunset (if necessary then there is no objection to planning for two days also).

- In the first session there will be discussion with people from the village regarding objective of the Journey etc.

- In the second session Shivar visit/Field visit, Industrial visit etc. The Coordinator during the visits should complete doing noting of the studies and send the same to the Collector for submitting to the Government.

- For understanding problems of the Rivers, members on the River Journey should prepare following types of Gats, hold discussions with the concerned officers wherever necessary, entrust report on the problems and measures thereon to members of the District Committee. The Campaign Coordinator Member, after scrutinizing will submit it to the Collector.

- River Study Group
- River Problem Analysis Group
- River Diagnosis Group



- River Treatment Group
- Expert Group from institutions like schools, colleges, technical colleges etc. in the River area.
- Public education.

08. **River School :-**

At the local level undertakings as regards problems of Rivers and possible solutions thereon should be implemented by the "Chala Januya Nadila" Campaign Coordinator through various segments school / college students as well as other public participation.

09. **Funds :-**

It is directed vide Planning Department's letter No.DAP-1022/PR.KR.93/KA.1481 dated 11 May, 2022 to provide funds as a special case upto a maximum limit of 10 percent of the sanctioned provision for innovative schemes under the District Annual Plan under "Swatantryacha Amrut Mahotsav" initiative. Accordingly expenses towards administrative and other related issues should be incurred from the funds of the District Planning Development Committee.

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10. River and Coordinator :-

The Rivers selected in the State and Coordinators appointed thereon and their contact numbers are enclosed herewith in Annexure-1.

11. The said Government Resolution is made available on Government of Maharashtra website www.maharashtra.gov.in and its computer code number is 202210141942427823. This Government Resolution is certified by digital signature and issued.

As per the order and in the name of the Governor of Maharashtra.

VILAS RAMRAO

THORAT

(Vilas R. Thorat)

Deputy Secretary, Government of Maharashtra

Copy to,

1. The Secretary to the Hon'ble Governor, Malabar Hill, Rajbhavan, Mumbai

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2. The Private Secretary to Hon'ble Chairman/Hon'ble Vice Chairman, Vidhansabha, Vidhanmandal Sachivalaya, Mumbai
3. The Private Secretary to the Hon'ble Speaker/Hon'ble Deputy Speaker, Vidhan Parishad, Vidhanmandal Sachivalaya, Mumbai
4. The Private Secretary to the Hon'ble Chief Minister, Maharashtra State, Mantralaya, Mumbai
5. The Private Secretary to the Hon'ble Deputy Chief Minister, Maharashtra State, Mantralaya, Mumbai
6. The Private Secretary to the Hon'ble Minister, Maharashtra State, Mantralaya, Mumbai 400 032
7. The Private Secretary to all Hon'ble Ministers
8. The Private Secretary to Hon'ble Leader of Opposition Vidhansabha/Vidhan Parishad
9. All Hon'ble Members, Vidhansabha/Vidhan Parishad
10. Hon'ble Chief Secretary, Maharashtra State, Mantralaya, Mumbai
11. The Principal Secretary, Vidhanmandal Sachivalaya, Mumbai
12. The Secretary, Public Works Department (Buildings)
13. All Divisional Commissioners
14. All Collectors

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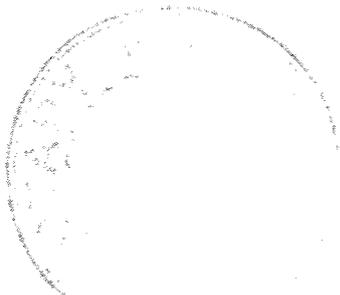
15. All Chief Executive Officers Jilla Parishad
16. All Commissioners Mahanagar Palika
17. The Director Nagarpalika Administration
18. All Chief Officer Nagarpalika/Nagarparishad
19. All Honourable Government Members, Mantralaya,
Mumbai 400 032
20. All Honourable Committee Coordinators (through
Directorate of Cultural Affairs)
21. The Personal Secretary to the Secretary (C.A.), Tourism and
Cultural Affairs Department, Mantralaya, Mumbai 32
22. The Personal Secretary to the Deputy Secretary (C.A.),
Tourism and Cultural Affairs Department, Mantralaya,
Mumbai 32
23. The Director, Directorate of Cultural Affairs, Old
Sachivalaya Building, M. G. Road, Mumbai 32
24. The Director General, Information and Public Relations,
Mantralaya, Mumbai
25. The Pay and Accounts Officer, Mumbai
26. The Desk Officer, Tourism and Cultural Affairs Department
(Budget Wing)
27. The Resident Auditor, Mumbai,
28. The Accountant General (Audit) – 1 Maharashtra, Mumbai



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29. The Accountant General (Audit) – 2 Maharashtra, Nagpur
30. The Accountant General (Accounts Entitlement) – 1
Maharashtra, Mumbai
31. The Accountant General (Accounts Entitlement) – 2
Maharashtra, Nagpur
32. Select File, San. Ka. 4



ANNEXURE 2

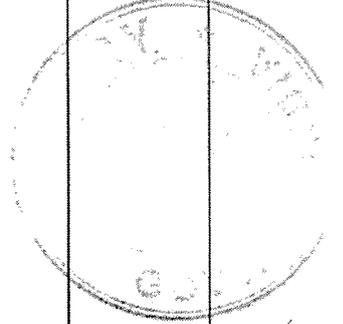
Information to be made available by the Collector to "Chala Januya Nadila" Campaign Coordinator.

| Sr.No. | Nature of Information |
|--------|---|
| 1. | All information about number of families population etc. (demographic) of urban area of the village |
| 2. | Tanker-affected (villages/ward where water is supplied by tankers) |
| 3. | Flood-prone areas of the villages |
| 4. | Villages within forest area |
| 5. | Mandal-wise Rainfall (information for the last 10 years) |
| 6. | Village-wise and Industry-wise industries of the District |
| 7. | Last three years report about pollution of rivers |
| 8. | Names of the Soil Testing Laboratories |
| 9. | Names of the Percolation Pond Storage Lakes |
| 10. | Village-wise total area fit for cultivation etc. |
| 11. | Fisheries of the District |
| 12. | Grampanchayats established by BMC |
| 13. | Watershed-wise Ground Water Report |
| 14. | Maps of Rivers |
| 15. | Tourism sites of the District |
| 16. | Religious places of the District |
| 17. | Sewage water drainage information |
| 18. | Water balance (if done) or else its supplementary information |
| 19. | Information regarding Mangroves etc. |
| 20. | Villages with salty water and sweet water problems |

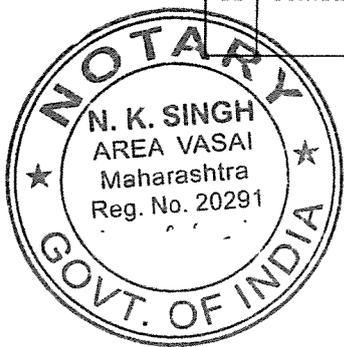
Besides this if other necessary information is required at local level it should be supplied.



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------|--------------|-----------------------------|------------|------------|-------------------------------------|--------------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| Godavari Basin | | | | | | | |
| 1 | Shivna | 120 | Gokul Santaram Surase | 9511069999 | Aurangabad | Ajhantha Hills, Goutala, Tal Kannad | Sendurwadi, Gangapur Tal. |
| | | | Satish Wagh | 9764856766 | | | |
| 2 | Manjara | 724 | Mr. Aniket Lohiya | 9823030005 | Beed | Gokhadi, Tal-Patoda, Dist - Beed | Basar |
| | | | Hussein Gawali | 9421939392 | | | |
| | | | Mr. Aniket Lohiya | 9823030005 | Latur | | |
| | | | Sanjay Gawai | 9423345877 | | | |
| | | | Captain. Dr. B M Godbole | 9423719660 | | | |
| | | | Mr. Aniket Lohiya | 9823030005 | Osmanabad | | |
| | | | Mr. Aniket Lohiya | 9823030005 | Nanded | | |
| | | | Pramod Deshmukh | 8788054067 | | | |
| Dipak Mortale | 9422174647 | | | | | | |
| 3 | Seetnadi | 38 | Balasaheb Shimbolikar | 8087544777 | Nanded | Sitakhandi, Tal - Gokarn | Trifalkota, Tal - Mudatkhed |
| | | | Nandan Phatak | 9422741498 | | | |
| 4 | Dham | 86 | Murlidhar Belkhode | 9822523895 | Wardha | Gundmund, Tal- Aaravi | Saungi Berada, Tal- Samudrapur |
| | | | Madhav Kotasthane | 9422142781 | | | |
| 5 | Lendi | 80 | Kailas yesge - Kavalgaonkar | 9890737451 | Nanded | Udgir district Latur | Sangavi, Tal- biloli |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------|--------------|--------------------------|------------|------------|----------------------------|---------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| | | | Vasant Ravangaonkar | 7350156367 | | | |
| | | | Yadav Borgaonkar | 9503135081 | | | |
| 6 | Manar | 162 | Pramod Deshmukh | 8788054067 | Nanded | Dharmapuri, Tal-Ahamadapur | Hivrga Thadi |
| | | | Shivaji Deshpande | 7588068900 | | | |
| 7 | Dudhana | 177 | Ramakant Kulkarni | 9881700332 | Aurangabad | Aurangabad, Jalna-Parbhani | Hattagaon, Parbhani |
| | | | Sarang Salavi (Parbhani) | 9890712688 | | | |
| | | | Ratnadeep Munde | 9022348484 | | | |
| | | | Ramakant Kulkarni | 9881700332 | Parbhani | | |
| | | | Ramakant Kulkarni | 9881700332 | Nanded | | |
| 8 | Jeev Rekha | 24 | Manohar Sarode | 8855063776 | Jalna | Akola dev Tal - Jafarabad | Jafarabad |
| 9 | Kayadhu | 137 | Jayaji Paikrao | 9423141797 | Hingoli | Aagarwadi, Kankarwadi | Sangam Chincholi |
| | | | Dishant Paikrao | 9423106858 | | | |
| | | | Jayaji Paikrao | 9423141797 | Nanded | | |
| | | | Dayanand Kadam | 9423141797 | | | |
| 10 | Madhomati | 5 | Sudhir Sabhadinde | 9922699011 | Hingoli | Aundha-Vasai | Aundha |
| | | | Vilas Athawle | 9881913082 | | | |
| 11 | Gomati | 4 | Rahul Salve | 9881567804 | Hingoli | Gilori | Sengaon |
| | | | Haribhau Khanpate | 8552853209 | | | |



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| परिशिष्ट - १ | | | | | | | |
|----------------------------------|------------------|--------------|--------------------------|------------|------------|--|--------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| | | | Dinesh Jamdade | 7755957165 | | | |
| 12 | Bhadbhadri | 25 | Haribhau Pattebhadur | 9325233029 | Hingoli | Malhivra to | Hingoli |
| | | | Datta Ghuge | 9970965585 | | | |
| 13 | Modbi | 3 | Vijay Mulgir | 8805545748 | Hingoli | Sirali-Kondhur | Kalamnuri |
| | | | Balaji Narwade | 9921636207 | | | |
| 14 | Bhuvan | 4 | Purushuttam Motipovle | 9960860297 | Hingoli | Umra Wable | Hingoli |
| | | | Siddharth Khandare | 9359566796 | | | |
| 15 | Chinchordi | 4 | Ramrao Khandare | 9284782558 | Hingoli | Pandara-Chinchordi | Audha |
| | | | Datta Bhojar | 7447463120 | | | |
| 16 | Nag | 56 | Pradyumna Sahasrabhojane | 9422106238 | Nagpur | Lava, Nagpur, | Sangameswar, Nagpur |
| | | | Arvind Kadbe | 9422112420 | | | |
| 17 | Adhala | 55 | Vitthalrao Shewale | 9372012221 | Osmanabad | Mahankal dongar, pitta kila tal akole, Dist: nasik | Mangalapur tal sangamner |
| | | | Vittal shewale | 9372012221 | Ammednagar | | |
| | | | Subash Deshmukh | 9975714834 | | | |
| 18 | Erai/ Irai | 104 | Dr. Suresh chopane | 9822364473 | Wardha | Hadasti | Chimur Hills |
| | | | Yogesh Dudhpachare, | 9960011370 | | | |
| 19 | Kundlika (Jalna) | 22 | Uday Shinde | 9823017093 | Jalana | Tapovan, Tal- | Panchmukhi |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------------|--------------|-------------------------|------------|------------|---|---|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| | | | Ajit Gokhale | 9870423023 | | Madanapur | Mahadev Mandir, Jalna |
| | | | Suresh Kesapurkar | 9423731480 | | | |
| 20 | Nirguda River | 55 | Dr. Kishor Moghe | 9422868949 | Yavatmal | Jalaka, Tal-Maregaon | Vadjuga, Dist-Chandrapur |
| | | | Pranali Chikte | 8788913062 | | | |
| 21 | Waldevi | 30 | Uday Thorat | 7020915643 | Nashik | Anjneri Parvat, Dist - Nashik | Darna River Chehedi, Dist - Nashik |
| | | | Sunil Mendhekar | 9373906867 | | | |
| 22 | Agasti (Kopargan) | 60 | Adinath Dhakne | 7558397070 | A. Nagar | Ankai Tankai Parvat Rang, Tal-Manmad, Dist- Nshik | Sonari Tal - Kopargaon, Dist - A.Nagar |
| | | | Vasudev Salunkhe | 9370389291 | | | |
| 23 | Holna | 28.25 | Lala Saheb | 9975954622 | Beed | Kol, Beed | Deula, Beed |
| | | | Babasaheb Chawan | 9960179261 | | | |
| | | | Govind Jhamdar | 9850967484 | | | |
| | | | Sweksha Gupta | 9695982097 | | | |
| | | | H B Deshmukh | 9422543283 | | | |
| 24 | Ughadi | | Hiralal Patil | 9404881540 | | | |
| 25 | Uma | 130 | Rahul Gulghane | 7038700652 | Chandrapur | Ptchua, Tal-Chimur, Dist-Chandrapur | Confluence with Wainganga Nadi, Dist-Chandrapur |
| | | | Ajay S Kakde | 9404118182 | | | |
| 26 | Asna | 60 | Dr. Parmeshwar Poul | 9096304978 | Hingoli | Shiradshapur, Tal - Auodha, Dist | Trikut, Tal - Nanded, Dist - |



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| परिशिष्ट - १ | | | | | | | |
|----------------------------------|------------------------------|--------------|---------------------------|------------|------------|--|---|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| | | | Varsha Poul | 9096304978 | | - Hingoli | Nanded |
| | | | Tanaji Bhosale | 9822476856 | Nanded | | |
| 27 | Varuna | 20 | Sunil Pardesi | 9325433331 | Nanded | Manori Shirvar. Nashik | Panchwati Nashik |
| | | | Rahul Jore | 9921993501 | | | |
| 28 | Ner Pinglai | 35 | Gajanan Kale | 9420126091 | Amravati | Ner Pinglai gad, Dist- Amravati | Vardha Nadi Dhamtri village, Dist- Amravati |
| 29 | Kholad | 40 | Rajiv Ambapure | 9850223816 | Amaravati | Bhankhed Tekadi, Tal - chandur railway | Bembla river, pimple khuta Village |
| 30 | Kham | 45 | Sham Dande | 9665792223 | | Jatvata Hills | Bramhgavhan |
| | | | Anna Vidya | 9665792223 | Aurangabad | | |
| | | | Anand Asolkar | 7720045508 | | | |
| 31 | vena/ Wana | 86 | Ajay Sorde | 8888410300 | Wardha | Khu. Vadgaon, Tal- Umred | Tavangi, Tal- Hinganghat |
| | | | Sudhakar Patil | 9096048832 | | | |
| 32 | Chulband - (Bhandara Gondia) | | Dilip Pandhare (Bhandara) | 8275480199 | Gondhia | Salwgaon Dalli | Soni |
| 33 | Kapila | 18 | Yogesh Barve | 9511725151 | Nashik | Adgav Bhujbal Nashik | Panchwati Nashik |
| | | | Dipak Bairagi | 9922030401 | | | |
| 34 | Nandini (Nasardi) | 40 | Prof. Somnath Muthal | 9822822369 | Nashik | Mahiravni Belgaov, Nashik | Nashik |
| | | | Chandan Khetele | 8888139191 | | | |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------|--------------|----------------------------------|------------|----------------------|---|---|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length In Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 35 | Pinjharda | 40 | Pramod Sardar | 8605714480 | Akola | Wai Lohara Washim | Katepurna Nadi Pardi, Akola |
| | | | Suresh Sonavane | 8767985238 | | | |
| | | | Sandeep Gavande | 9923253377 | | | |
| 36 | Mahalungi | 41 | Sampatrao trayambak rao Deshmukh | 7588600614 | Nashik | Patta Killa, near Tirade | Sangamner |
| | | | Dr. Rupvate Waliba | 9822682976 | | | |
| | | | Sampatrao trayambak rao Deshmukh | 7588600614 | Ahamad nagar | | |
| | | | Viresh Adep | 9604781631 | | | |
| 37 | Moti | 71 | Manoj Vijay Sathe | 7558515151 | Nashik, Ahamad nagar | Ankai Tankai Parvat Rang, | Sawanstar, kopargaon, Ahamadnagar. |
| | | | Prashant Pardeshi | 9011703703 | | | |
| 38 | Khobragadi | 81 | Keshav Gurnule | 9420144035 | Gadchiroli | Gadchiroli | Dongargao n |
| | | | Satish Gogulwar | 9422123016 | | | |
| 39 | Kathani | 70 | Manohar Hepat | 9422551234 | Gadchiroli | Pendhari Mountain Range (427 mtr above sea Level) | Wainganga- Sakhara Village (Gadchiroli) |
| | | | Umesh Mahare | 9307569097 | | | |
| 40 | Pen Ganga | 84 | Dr. Chandrash ekhar Deshmukh | 9823389990 | Washim, Aurangabad | Bubaneswar, Aurangabad | Resod, Washim |
| 41 | Vashoda | 445 | Raju Pawar (Kamalnaya n Bajaj) | 8888803432 | Wardha | Boribala, Talwarli | Hinganghat |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|---------------|--------------|-------------------------|----------------|----------|--|--|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No. | River Names | Length In Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| Krishna River | | | | | | | |
| Sr. No. | River Names | Length In Km | Name of The Coordinator | Contact Number | District | Origin Location | Confluence Location |
| B | Krishna Basin | | | | | | |
| 42 | Krishna | 1300 | Sumant Pande | 9764006683 | Pune | Rises from the Western Ghats near Jor village of Satara district of Maharashtra | Meets Bay of Bengal at Hamasaladeevi in Andhra Pradesh |
| | | | Pradeep Patankar | 9422039483 | satata | | |
| | | | Sandip Shrotri | 9822058583 | Sangli | | |
| | | | Dr. Ravindra Vora | 9823279009 | | | |
| | | | Manoj Patil | 9890979282 | kolhapur | | |
| | | | Uday Gaikwad | 9822194393 | | | |
| | | | Nitin Dohiphode | 9561933771 | | | |
| 43 | Venna | 56 | Vilas Pawar | | Satara | It rises near Mahableshwar, a famous hill station in the Western Ghats. | Sangam Mauli - Satara Maharashtra |
| | | | Bajarang Choudhari | | | | |
| 44 | Tilganga | 31 | Prakash Patil | 9822858615 | Sangli | Karmale, Taluka-Shirala | Bahe, Tal-Walwa |
| 45 | Agrani | 97 | Narendra Chugh | 9850074952 | Sangli | Originates near Balwadi on Khanapur plateau. At origin, there is a small tree temple of great Agastya rishi. | Bahe, Tal-Walwa |
| | | | Abasaheb Shinde | 9172748586 | | | |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|---------------|--------------|--|------------|------------|--|--|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 46 | Mahakali | 22.5 | Ankush Narayankar | 7066599199 | Sangli | Basappachi Wadi Lake | Bahe, Tal-Walwa |
| | | | Mr. Sagar Patil | 9405555151 | | | |
| 47 | Kadvi | 26 | Mr. Rajendra Shankar Lad Mr. Ajinkya Namdev Berde | 7972194747 | Kolhapur | The source of Kadavi river in Kolhapur district is near Amba Ghat in the Sahyadri Mountains. 700 m. Occurs in high altitude regions. | Sagav - Kolhapur District, Maharashtra |
| 48 | Pohar/Popfodi | 54 | Prakash Arjunwar | 9422153293 | Gadchiroli | Forest Area, Village Hippaner | Wainganga River at Shivane |
| | | | Prof Deepak Thakare | 9763158746 | | | |
| 49 | Panchaganga | 83 | Sandeep Chodankar | 9011303999 | Kolhapur | It starts from Prayag Sangam (Village: Padali BK., Taluka: Karvir, Dist: Kolhapur) | Narsobawadi, Sangli, Maharashtra |
| 50 | Yerla | 125 | Sundargiri Maharaj | 9421179399 | Satara | Yerla River originates from Solknath Hill in the north of Khatav Taluka of | Bramhanal, Sangli, Maharashtra |
| | | | Prakash Jadhav | 9145707134 | | | |
| | | | Sampatrao Pawar | 9657737537 | Sangli | | |



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| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------|--------------|-------------------------|------------|----------|---|--|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| | | | Dr. Jay Kuklarni | 9552589751 | | Satara District. | |
| 51 | Indrayani | 83 | Sachin Landage (Bhaiya) | 9922955490 | Pune | Indrayani River originates in Kurvande village near Lonavla, a hill station in the Sahyadri mountains of Maharashtra. | Confluence of Indrayani & Bhima river at Tulapur, Pune |
| | | | Dhananjay Shedbale | 9822394670 | | | |
| 52 | Pawana | 55 | Girish Patil | 7588192382 | Pune | Pavana River originates from the Western Ghats, (in the Village Jambulne) about 6 km south of Lonavala. | Its confluence with the Mula river near Sangvi, Pune. |
| | | | Pradip Walhekar | 9011036360 | | | |
| 53 | Mutha | 63.5 | Manish Ghorpade | 9325382401 | Pune | It arises in the Western Ghats in Vegre tal Mulshi | Confluence with Mula River at Sangam bridge Pune. |
| | | | Raosahib Bhau Nichit | 9822918409 | | | |
| | | | Radhika Kulkarni | 9049861344 | | | |
| | | | Shailaja Deshpande | 9822391941 | | | |
| 54 | Ghod | 170 | Rajendra Gadade | 9404959922 | Pune | Ghod originates on the eastern slopes of the Western Ghats at 1,090 metres above sea level. | Its confluence with the Bhima river. |



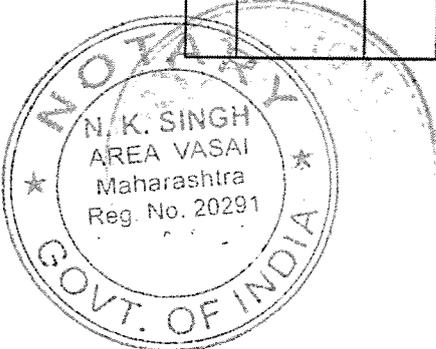
| परिशिष्ट - १ | | | | | | | |
|----------------------------------|----------------|------------------------|-----------------------------------|----------------|----------|---|--|
| Name Of coordinator (River wise) | | | | | | | |
| Sr . No | River Names | Len gth In Km | Name of The Coordinat or | Contact No | District | Origin Location | Confluenc e Location |
| 55 | Meena | 53 | Veena Patil | 9881493 611 | Pune | Originates from western ghat near village Wadaj taluka of junnar. | Chincholi Mineshwar, Tal- Junnar |
| | | | Yogesh Namdeo Pate | 7083841 828 | | | |
| | | | Swati Dixit | 9420174 834 | | | |
| | | | Nitin Shelar | 9730803 017 | | | |
| 56 | ManGanga | 154 | Shri Vaijinath Gongade | 9420093 599 | Solapur | Kuljai tal Man Dist Satara | Sarkoli ,Tal- Pandharpur, Dist- Solapur. |
| | | | Suryakant Solse | 7720908 888 | Sangli, | | |
| | | | Shri Vaijinath Gongade | 9420093 599 | | | |
| | | | Sachin Khatke | 8554989 910 | Satara, | | |
| | | | Laxman Kadam | 9423946 767 | | | |
| | | | Shri Vaijinath Gongade | 9420093 599 | | | |
| | | | Dr. Madhav Pol | 9422400 689 | | | |
| | | | Rupesh Kadam | 9834969 707 | | | |
| Ajit Maswad | 9922248 550 | | | | | | |
| 57 | Sina | 15 | Vishnu Pival | 9595991 555 | Jalna | Torna in Ahmadnagar district, Maharashtra | Babhal, Dist- Jalna |
| 58 | VelGanga River | 20 | Bharat Sakore | 9922304 754 | Pune | Kurvandi Ambegaon Taluka | Vittalwadi, Shikharapur |
| | | | Shubham bagate | 8698634 506 | | | |
| | | | Kalyani Shinde | 8149975 877 | | | |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|--|--------------|--------------------------------|------------|----------|---|---|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 59 | Ram Nadi (Pune) | 19 | Anil Gaikwad | 9922001442 | Pune | behind Rameswar temple, bhukum pune. | Sangam with mula at pune |
| | | | Virendra Chitrav | 9822975881 | | | |
| 60 | Kasal Ganga | 42 | Mahendra Mahajan | 9881099295 | Solapur | Kataphal, Sangola, Dist solapur | Chandrabhaga river, Shelawe, pandharpur, dist Solapur |
| | | | Balasaheb Dhale | 9767347604 | | | |
| 61 | Bhima River | 451 | Vinod Bodhakar | 9850230064 | Pune | It originates near Bhimas hankar Temple in the Bhimashankar hills in khed Taluka on the western side of the Western Ghats of Pune District. | Upper Bhima basin receives water from Mula, Mutha, and Pavana rivers that confluence at Pune. |
| | | | Bharat Mallav | 9890775025 | | | |
| | | | Rajnish Joshi | 9850064066 | Solapur | | |
| | | | Suryakant Bankar (Pandharpur) | 8275275198 | | | |
| | | | Ramesh Dawade (Indapur) | 9404998481 | | | |
| 62 | Adila Nadi (Tributary of Sina Bhima River) | 47 | Dr. Anil Narayanpe thkar | 9423325587 | Solapur | Dhanegaon osamanabad | Talgaon Solapur |
| | | | Pravin Tale | 9923899698 | | | |
| 63 | Dhubdhu bi River (Tributary of Bhima River) | 37 | Dr. Anil Narayanpe thkar | 9423325587 | Solapur | Dhotri Solapur | Kudal Solapur |
| | | | Dinakar Narayankar | 8806988784 | | | |
| | | | Mr. Swapnil Pekam | 8830993011 | | | |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|--------------|--------------|--------------------------|----------------|-----------|--------------------------------------|--------------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| West Flowing River | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact Number | District | Origin Location | Confluence Location |
| 64 | Vaitarna | 171 | Rahul Tiwarekar | 9082163635 | | Trambakeswar Nashik | Wada, Dist - Palghar |
| 65 | Ulhas | 122 | Rahul Mukadam | 8830995977 | Mumbai | Rajamachi Hills, Beyond Kajat | Thane |
| 66 | Kushivali | 40 | Trayambak Salvi | 9561899540 | Thane | Kushivali, Talika-Ambarnath | Desai, Tal-Kalyan |
| | | | Vikas | 8104629169 | | | |
| 67 | Savitri | 99 | Kishor Dharia | 9820444496 | Raigad | Lahulshe Kolhapur | Dasgav Khadi |
| | | | Ganesh Khatu | 7276670311 | | | |
| | | | Kishor Dharia | 9820444496 | Ratnagiri | | |
| 68 | Kaal | 24 | Ajit Gokhale | 9870423023 | Raigad | Kunde, Raigad | Dasgav Khadi |
| | | | Uttekar | 9222087458 | | | |
| 69 | Vashishti | 74 | Shah Nawaz | 9822820395 | Ratnagiri | Pokali Valan Bandhara, Tal - Chiplun | Dalvatane, Taluka-Chiplun |
| 70 | Kajvi/Kajali | 52 | Rohan Ingale | 9325956373 | Ratnagiri | Vishalgad & amba ghat | Arabian Sea at Village Bhatye. |
| | | | Dr Sumant Pande | 9764006683 | | | |
| | | | Anil Kamble | 9403101559 | | | |
| 71 | Wav | 33 | Abhijit Hekshete | 9422052314 | Ratnagiri | Bhosane, Tal-Sangmeshwar | |
| | | | Yuyutsu Arte (Ratnagiri) | 9422351926 | | | |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------|--------------|---------------------------|----------------|-------------------------|--|----------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 72 | Bhatsa | 70 | Vilas Sable (Shahpur) | 7276379 437 | Thane | Bhatasa Dam, Thane | At titwala, in kalu river, |
| | | | Nikhil Kashivale | 8976727 002 | | | |
| 73 | Bharangi | | Harsh Dalal | 7888288 33 | Thane | Mauli Fort | Bhatsa Vafa, Angad |
| 74 | Kanakveera | 22 | Anand Bhagwat | 9892207 121 | Thane | Malshej Ghat, Tal-Morbal | Shahapur |
| 75 | Chor | 10 | Vishal Sabale | 7276379 437 | Thane | Igatpuri Dongar rangaghatan devi, Tal-Igatpuri | Bhatsa Dharan |
| 76 | Lenadi | 15 | Vasant Bhoir | 9987123 211 | Thane | Lenadi nadi, at. Post. Lenad khurd | Shahapur Lenad, Dist-Thane |
| 77 | Dahisar | 12 | Harish Pande | 9819011 190 | Mumbai | Tulsi Lake SGNP. | Manori Krick Arabian Sea |
| 78 | Mithi | 16 | Snehal Donde | 9922007 354 | Mumbai, Suburban Mumbai | R.A. Forest | Arabian Sea |
| | | | Sweta Junjunwala | 9969307 505 | | | |
| 79 | Walghat | | Vikas Patil | 7798811 512 | | | |
| 80 | Oshiwara | 12 | Col. Unni Chandra Shekhar | 99301 55548 | Mumbai, | R.A. Forest | Arabian Sea |
| | | | Snehal Donde | 9922007 354 | Suburban Mumbai | | |
| 81 | Walduni | 19 | Avinash Kubal | 9324238 031 | Thane | Hajimalang Hills, Tal-Ambarnath | Kalyan-ulahas River |
| | | | Vikas Patil | 8108903 939 | | | |



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| परिशिष्ट - १ | | | | | | | |
|----------------------------------|--------------|--------------|--|------------|------------|-------------------------|------------------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 82 | Kumbheri | 18 | Kamlesh Jadhav | 9922798966 | Thane | Kumbharshiv | Khadvali, Tal-Bhivandi |
| 83 | Kamvari | 27 | Snehal Donde | 9819088651 | Thane | Uldhas, Tal-Bhivandi | khadi, Tal-Thane |
| | | | Mr. Mangesh Khatu | 8010355935 | | | |
| 84 | Bhogavati | 21 | Uday Mankawale | 9860544583 | Dhule | Pen Raigad | Bodeswari Village, Antora Khadi |
| 85 | Jagbudi | 35 | Shah Nawaz | 9822820395 | Ratnagiri | Khopi, Tal-Khed | Karbhavani, Tal-khed |
| 86 | Kasardi | 20 | Arvind mhatre | 9821029530 | Raigad | Bhekara | Navade, Tal- Panvel |
| 87 | Khadsi | | Jayesh Sawant | 9421246648 | | | |
| 88 | Gandhari | | Kishor Dharia | 9820444496 | Raigad | Raigad | Dasgov Khadi |
| | | | Pravin Gomkale | 9920666747 | | | |
| 89 | Poisar River | 7 | Pravin Shinde | 9969055873 | Mumbai, | National Park | Gurai |
| 90 | Kadshi | 23 | Jayash Sawant | 9421246648 | Sindhudurg | Sawantwadi, Siindudurg | Terekhol nadi, Dhingne , Sindudurg |
| Tapi River | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 91 | Dongari | 30 | Savita Rajput | 9921828306 | Jalgaon | Satmala, Goutalla hills | Chalisgaon |
| | | | Shekhar Nimbalkar Mission 500 Panch Patil Team | 9763469063 | | | |

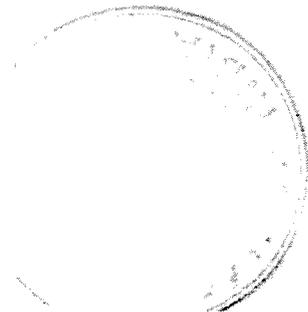


| परिशिष्ट - १ | | | | | | | |
|----------------------------------|-------------|--------------|---|-------------|----------|---|-----------------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length in Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 92 | Titur | 38 | Prashant Gaikwad Mission 500 Panch Patil Team | 758881 4050 | Jalgaon | Satmali hills | Chalisgaon |
| | | | Dinesh Jadhav | 997071 5301 | | | |
| 93 | Belganga | 20 | Prof. R M Patil (Chalisgaon) | 985008 2006 | Jalgaon | Bramhanshelage malshelage tekdi- Tal-Chalisgaon | Dasegaon Tal-Chalisgaon |
| | | | Prof. Kiran Patil | 940562 6592 | | | |
| 94 | Baradi | 9 | Eknath Malatkar (Chalisgaon) | 942007 7733 | Jalgaon | Dhaman Gaon | With Girna river At Village Bahal |
| | | | Milind Devkar | 942039 0918 | | | |
| 95 | Bhonak | 28 | Tejas Patil | 965773 7200 | Jalgaon | Shirsad, Jalgaon | Tapi River |
| | | | | | | | |

| | | | | | | | |
|----|---------------|----|---------------------------------------|-------------|--------------------------|------------------------------|-----------------------|
| 96 | Gomai/ Gomati | 58 | Principal. Makrand N Patil | 99221 52727 | Nandurbar | Khal ghat, Madhya pradesh | Prakasha, Tal-Shahada |
| | | | Nikhil Chaudhary | 942152 4075 | | | |
| 97 | Waki River | 65 | Ajit K Pavara (Dandgaon - Tal Akrani) | 942250 6318 | Nadurb ar | Satpuda Hills | Kakadada |
| | | | | | | | |
| 98 | PainGanga | 84 | Nandkishor Deshmukh (Buldana) | 982338 9990 | Akola, Hingoli, Buldhana | Ajanta range Dist Aurangabad | Buldana District |



| परिशिष्ट - १ | | | | | | | |
|----------------------------------|--------------|--------------|---------------------------|------------|-----------|--|-------------------------------------|
| Name Of coordinator (River wise) | | | | | | | |
| Sr. No | River Names | Length In Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| | | | Subhash Sarkate | 8698227384 | | | |
| | | | Dr. Rajendra Shelke | 9028128951 | | | |
| 99 | Chandrabhaga | 141 | Arvind Nalkande | 9890970628 | Akola, | Betul, Dist-Madhya pradesh | Purna River Sangva Mela, Dist-Akola |
| 100 | Girna River | 94 | Vishal Sonkul | 7588615021 | Jalgaon | originates at Kem Peak in the Western Ghats mountain range Nashik District | Rameshwar, Dist - jalgaon |
| | | | Sarang Dhanad | 9158045285 | | | |
| | | | Pranil Choudhari - Jalana | 9421465476 | | | |
| 101 | Bhat | 22 | Bhila Patil | 7720092654 | Dhule | Wadel Taluka, Dhule. | Panjara Nadi, Mandal |
| | | | Umesh Pandurang Patil | 9359809952 | | | |
| Narmada River | | | | | | | |
| Sr. No | River Names | Length In Km | Name of The Coordinator | Contact No | District | Origin Location | Confluence Location |
| 102 | Jal Machali | 14 | Arvind Bagale (Akkalkuva) | 9421293248 | Nandurbar | Horaphali-Akkalkuva | |
| 103 | Devanand | 70 | Jitendra Kushal Pavara | 8275086381 | Nandurbar | Sari, Tal-Akkalkua | Jhambhola pada |



परिशिष्ट २
जिल्हाधिकारी यांनी "चला जाणुया नदीला" अभियानाच्या समन्वयकांना उपलब्ध करून
द्यावयाची माहिती.

| अ.क्र | माहितीचे स्वरूप |
|--|--|
| १. | गावाचा नागरी क्षेत्राची, कुटुंब संख्या लोकसंख्या इ (demographic) सर्व माहिती |
| २. | टंचाई ग्रस्त (टँकर ने पाणी पुरवठा असलेली गावे/वार्ड |
| ३. | पुरप्रवण क्षेत्रातील गावे |
| ४. | वनक्षेत्रात असलेली गावे |
| ५. | पर्जन्यमान (मागील १० वर्षांपासून ची माहिती) मंडळ निहाय |
| ६. | जिल्हातील उद्योगांची गाव निहाय आणि उद्योग निहाय |
| ७. | नद्यांच्या प्रदूषणाची मागील तीन वर्षातील अहवाल |
| ८. | मृदा चाचणी प्रयोगशाळेचे नावे |
| ९. | पाझर तलाव साठवण तलावांची नावे |
| १०. | एकूण क्षेत्र लागवडी योग्य क्षेत्र इ गाव निहाय |
| ११. | जिल्हातील मत्स्यव्यवसाय |
| १२. | BMC स्थापित झालेल्या ग्रामपंचायती |
| १३. | भूजल अहवाल पाणलोट निहाय |
| १४. | नद्यांचे नकाशे |
| १५. | जिल्हातील पर्यटन स्थळे |
| १६. | जिल्हातील धार्मिक स्थळे |
| १७. | मल जल निस्सारणाची माहिती |
| १८. | पाण्याचा ताळेबंद (केला असल्यास) अन्यथा त्याची पूरक माहिती |
| १९. | कांदळवने (Man groove) इ बाबत माहिती |
| २०. | खान्या आणि गोड्या पाण्याच्या समस्या असलेली गावे. |
| या शिवाय स्थानिक स्तरावर इतर आवश्यक माहिती हवी असल्यास ती पुरवावी. | |



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ENGLISH TRANSLATION

Government Resolution Number: SANKIRN 8222/PR.KR.276/SAN.KA.4

ANNEXURE-2

**Information to be made available by the Collector to
Coordinators under "Chala Januya Nadila" Mission.**

| Sr.No. | Nature of Information |
|---------------|---|
| 1. | All information about population of number of families etc. (demographic) in urban area of the village. |
| 2. | Villages/Wards affected by scarcity (water supplied by tankers) |
| 3. | Flood-affected areas of the villages |
| 4. | Villages in Forest areas |
| 5. | Board-wise rainfall (information since the last 10 years) |
| 6. | Village-wise and industry-wise industries in the District |
| 7. | Report on pollution of rivers in the last three years |
| 8. | Name of Soil Testing Laboratory |
| 9. | Names of Lakes with seepage lake storage |
| 10. | Total area suitable for cultivation etc. village-wise |
| 11. | Fisheries of the District |
| 12. | Gram Panchayats set up by BMC |
| 13. | Watershed-wise Ground Water Report |
| 14. | Maps of Rivers |
| 15. | Tourist spots of the District |
| 16. | Religious places in the District |
| 17. | Information of Sewage Water discharge |
| 18. | Water balance (if done) or its supplementary information |



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| | |
|--|--|
| 19. | Information about mangroves etc. |
| 20. | Villages with salt water and sweet water problems. |
| Besides this if other information are required at local level it should be supplied. | |



ANNEXURE- A.2 815

“स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत
“चला जाणुया नदीला” या अभियानाबाबत

महाराष्ट्र शासन
पर्यटन व सांस्कृतिक कार्य विभाग,
शासन निर्णय क्र. संकीर्ण ८२२२/ प्र. क्र. २७६/सां.का.४
मादाम कामा रोड, हुतात्मा राजगुरु चौक,
मंत्रालय, मुंबई ४०० ०३२
दिनांक : २० जानेवारी, २०२३

वाचा :- १) शासन निर्णय, पर्यटन व सांस्कृतिक कार्य विभाग क्र. संकीर्ण
८२२२/ प्र.क्र.२७६/सां.का.४, दिनांक ३० सप्टेंबर, २०२२
२) शासन निर्णय, पर्यटन व सांस्कृतिक कार्य विभाग क्र. संकीर्ण
८२२२/प्र.क्र.२७६/सां.का.४, दिनांक १४ ऑक्टोबर, २०२२

प्रस्तावना :-

उपनिर्दिष्ट क्र. २ मधील शासन निर्णयामधील काही बाबींमध्ये भर /सुधारणा करण्याची बाब शासनाच्या विचाराधीन होती.

शासन निर्णय :-

“स्वातंत्र्याचा अमृत महोत्सव” अंतर्गत “चला जाणुया नदीला” या अभियानांतर्गत उपनिर्दिष्ट क्र. २ मधील खालील बाबींमध्ये ठळक अक्षरात दर्शविल्याप्रमाणे भर घालण्यास / त्यात सुधारणा करण्यास या शासन निर्णयान्वये मान्यता देण्यात येत आहे.

| अ.क्र. | मूळ शासन निर्णय तपशील | भर/सुधारणा |
|--------|--|--|
| ५ | <p>अमृत नदी यात्रेचा कालावधी</p> <ul style="list-style-type: none">या यात्रे दरम्यान २ ऑक्टोबर, २०२२ ते २६ जानेवारी, २०२३ या कालावधीमध्ये संपूर्ण राज्यात सुमारे ७५ नद्यांमधून यात्रा संपन्न होणार आहे. (नद्यांची संख्या ७५ पेक्षाही अधिक असू शकेल)प्रत्येक जिल्ह्यात सदर अभियान दिनांक १५ ऑक्टोबर, २०२२ रोजी डॉ. एपीजे अब्दुल कलाम यांच्या जन्मदिनाचे औचित्य साधून “चला जाणुया नदीला” या अभियानाची सुरुवात जिल्ह्याच्या मुख्यालयात समितीची बैठक आयोजित करून करावी. | <p>अमृत नदी यात्रेचा कालावधी</p> <ul style="list-style-type: none">या यात्रे दरम्यान २ ऑक्टोबर, २०२२ ते १५ ऑगस्ट, २०२३ या कालावधीमध्ये संपूर्ण राज्यात सुमारे ७५ नद्यांमधून यात्रा संपन्न होणार आहे. (नद्यांची संख्या ७५ पेक्षाही अधिक असू शकेल)प्रत्येक जिल्ह्यात सदर अभियान दिनांक १५ ऑक्टोबर, २०२२ रोजी डॉ. एपीजे अब्दुल कलाम यांच्या जन्मदिनाचे औचित्य साधून “चला जाणुया नदीला” या अभियानाची सुरुवात जिल्ह्याच्या मुख्यालयात समितीची बैठक आयोजित करून करावी.त्याचप्रमाणे दिनांक १६ ऑगस्ट, २०२३ (१५ |



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| | | <p>ऑगस्ट रोजी शासकीय सुट्टी असल्याने नदी प्रहरी आणि साथी नदी प्रहरी सह जिल्हाच्या मुख्यालयी समितीची बैठक आयोजित करून यात्रेची सांगता करावी.</p> |
| ६ | <p>अभियानाचा कृती आराखडा</p> <ul style="list-style-type: none"> दिनांक १ जानेवारी, २०२३ ते २० जानेवारी, २०२३ या काळात अहवालाचे अंतिमीकरण करण्यात यावे. याबाबत जिल्हाधिकारी यांनी स्वतः लक्ष घालून संबंधितांना सूचना देण्यात याव्यात. २२ जानेवारी, २०२२ पर्यंत या उपक्रमाची शासनाच्या समन्वयक विभागाकडे जिल्हाधिकारी यांनी अहवाल सादर करावा. | <p>अभियानाचा कृती आराखडा</p> <ul style="list-style-type: none"> दिनांक १ मे, २०२३ ते ५ जून, २०२३ (जागतिक वसुंधरा दिन) या काळात जिल्हास्तरीय अहवालाचे अंतिमीकरण करण्यात यावे. <u>जिल्हाच्या नदी निहाय नोडल अधिकारी आणि नदी प्रहरी आणि तज्ञ गटातील सदस्य यांनी जिल्हा समितीस अहवाल सादर करावा. जिल्हा समितीच्या अध्यक्षांनी अहवाल शासनाकडे सादर करावा.</u> दिनांक ६ जून ते १४ ऑगस्ट या कालावधीत राज्य समितीचे अशासकीय सदस्य आणि तज्ञ समितीने त्याचे अंतिमीकरण आणि कृती अहवाल तयार करावा. सचिव, जलसंपदा यांना सदर नदीयात्रा उपक्रमासाठी राज्य सनियंत्रण अधिकारी म्हणून प्राधिकृत करण्यात येत आहे. - त्यांनी सनियंत्रण अधिकारी म्हणून सदर उपक्रमांतर्गत नदी यात्रेशी निगडीत उदभवणाऱ्या विविध समस्यांबाबत जिल्हाधिकारी / आयुक्त, महानगर पालिका यांचेशी समन्वय साधून उदभवलेल्या समस्यांचे निराकरण करणे आवश्यक राहिल.. नदी यात्रा या उपक्रमाचा प्रगती अहवाल विभागीय आयुक्त, महसूल यांनी त्या-त्या जिल्हातील जिल्हाधिकारी व मुख्य कार्यकारी अधिकारी, जिल्हा परिषद यांचेकडून वेळोवेळी घेण्यात यावा. |
| ९ | <p>निधी</p> <p>“स्वातंत्र्याचा अमृत महोत्सव” या उपक्रमांतर्गत जिल्हा वार्षिक योजनांतर्गतच्या नाविण्यपूर्ण योजनांसाठीच्या मंजूर तरतूदीच्या</p> | <p>निधी</p> <ul style="list-style-type: none"> या “स्वातंत्र्याचा अमृत महोत्सव” उपक्रमांतर्गत जिल्हा वार्षिक योजनांतर्गतच्या नाविण्यपूर्ण योजनां साठीच्या मंजूर तरतूदीच्या कमाल १० |



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| <p>कमाल १० टक्के मर्यादेपर्यंत विशेष बाब म्हणून नियोजन विभागाचे पत्र क्र. डीएपी-१०२२ प्र.क्र.९३/का.१४८१, दिनांक ११ मे, २०२२ च्या पत्रान्वये विशेष बाब म्हणून निधी उपलब्ध करून देण्याचे निर्देशित केले आहे. त्यानुसार या अभियानासाठी लागणारा प्रशासकीय तसेच इतर अनुषंगिक बाबींवर होणारा खर्च जिल्हा नियोजन विकास समितीच्या निधीमधून करण्यात यावा.</p> | <p>टक्के मर्यादेपर्यंत विशेष बाब म्हणून नियोजन विभागाचे पत्र क्र. डीएपी-१०२२ प्र.क्र.९३/ का.१४८१, दिनांक ११ मे, २०२२ च्या पत्रान्वये विशेष बाब म्हणून निधी उपलब्ध करून देण्याचे निर्देशित केले आहे. त्यानुसार या अभियानासाठी लागणारा प्रशासकीय तसेच इतर अनुषंगिक बाबींवर होणारा खर्च जिल्हा नियोजन विकास समितीच्या नाविण्यपूर्ण योजनेतर्गत असलेल्या निधीमधून करण्यात यावा.</p> <p>• <u>प्रशासकीय आणि तांत्रिक मान्यतेची कार्यवाही जिल्हा नियोजन अधिकारी यांनी विहित पध्दतीचा अवलंब करून विहित मुदतीत पूर्ण करावी.</u></p> |
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०२. जिल्हास्तरीय समितीमध्ये खालील सुधारणा करण्यात येत आहे.

| अ.क्र. | सदस्याचे नांव | भर/सुधारणा |
|--------|---|--|
| १. | जिल्हाधिकारी | १) जिल्हाधिकारी (बृहन्मुंबई, ठाणे, पुणे, पिंपरी-चिंचवड, नाशिक व नागपूर महानगर पालिका क्षेत्र वगळून) - अध्यक्ष |
| ४. | आयुक्त महानगर पालिका (जिल्हाच्या मुख्यालयी महानगर पालिका असल्यास) किंवा त्यांचे उपायुक्त दर्जापेक्षा कमी नसलेले प्रतिनिधी | ४) आयुक्त, महानगरपालिका (बृहन्मुंबई, ठाणे, पुणे, पिंपरी-चिंचवड, नाशिक व नागपूर महानगरपालिका क्षेत्र) - अध्यक्ष इतर सदस्य शासन निर्णयातील गठीत करण्यात आलेल्या अ.क्र. ३ ते २८ हेच राहतील. |

०३. महानगरपालिका क्षेत्रासाठी खालील बाबींचा अवलंब करण्यात यावा.

१. बृहन्मुंबई, ठाणे, पुणे, पिंपरी-चिंचवड, नाशिक व नागपूर या महानगरपालिका क्षेत्रातील "चला जाणुया नदीला" या अभियानाचे नियोजन त्या-त्या महानगर पालिकांद्वारे करण्यात यावे. आवश्यक तेथे जिल्हाधिकारी तसेच मुख्य कार्यकारी अधिकारी यांच्याशी समन्वय राखून सहकार्य घ्यावे.
२. या अभियानासाठी उपरोक्त नमूद महानगरपालिका क्षेत्रातील "चला जाणुया नदीला" या उपक्रमासाठी निधीची तरतूद त्या-त्या महानगरपालिकांनी करावी.

०४. सदर शासन निर्णयातील उपरोक्त भर / सुधारणा व्यतिरिक्त सर्व बाबी दिनांक १४ ऑक्टोबर, २०२२ रोजीच्या शासन निर्णयानुसार लागू राहतील.



Translation COPY OF ANNEXURE A.2

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ENGLISH TRANSLATION

REGARDING "CHALA NADILA JANUYA"
UNDER "SWATANTRYACHA AMRUT
MAHOTSAV"

GOVERNMENT OF MAHARASHTRA

TOURISM AND CULTURAL AFFAIRS DEPARTMENT

Government Resolution KR.SANKIRN 8222/PR.KR.276/

SAN.KA.4

Madam Cama Road, Hutatma Rajguru Chowk,

Mantralaya, Mumbai 400 032

Date : 20 January, 2023

- Read :-** 1) Government Resolution, Tourism and Cultural Affairs
Department KR.SANKIRN 8222 / PR.KR.276 /
SAN.KA.4 dated 30 September, 2022
- 2) Government Resolution, Tourism and Cultural Affairs
Department KR.SANKIRN 8222 / PR.KR.276 /
SAN.KA.4 dated 14 October, 2022

INTRODUCTION :-

The issue of emphasis to be laid / amendments to be made
on certain issues in the above-referred No.2 Government
Resolution was under consideration of the Government.



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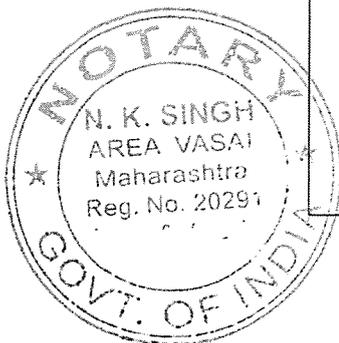
GOVERNMENT RESOLUTION :-

Under the mission of "Chal Nadila Januya" under "Swatantryacha Amrut Mahotsav" for laying emphasis / making amendments to the following issues in above-referred No.2 shown by highlighted words approval is given by this Government Resolution.

| Sr. No. | Details in original Government Resolution | Emphasis/Amendments |
|---------|--|--|
| 5 | <p>Period of Amrut Nadi Yatra</p> <ul style="list-style-type: none"> • During this Yatra from 2 October, 2022 to 26 January, 2023 Yatra of about 75 Rivers of the State will be completed. (Number of Rivers could be more than 75) • Commencement of this Mission of "Chala Januya Nadila" in each District on 15 October, 2022 to coincide with the birthday of Dr APJ Abdul Kalam by holding meeting of the Committee at the District Headquarters. | <p>Period of Amrut Nadi Yatra</p> <ul style="list-style-type: none"> • During this Yatra from 2 October, 2022 to 15 August, 2023 Yatra of about 75 Rivers of the State will be completed. (Number of Rivers could be more than 75) • Commencement of this Mission of "Chala Januya Nadila" in each District on 15 October, 2022 to coincide with the birthday of Dr APJ Abdul Kalam by holding meeting of the Committee at the District Headquarters. • <u>Likewise on 16 August, 2023 (as 15 August is Government holiday) the Yatra should be initiated by organizing a meeting of the Committee at the District Headquarters with the River Keeper</u> |



| | | |
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| | | <u>along with Tributary Keeper</u> |
| 6. | <u>Plan of Action of the Mission</u> <ul style="list-style-type: none"> Finalisation of report should be done during the period 1 January, 2023 to 20 January, 2023. By the Collector paying personal attention in this regard instructions should be given to those concerned. The Collector should submit report of this undertaking with the Government Coordination Department upto 22 January 2022. | <u>Plan of Action of the Mission</u> <ul style="list-style-type: none"> Finalisation of report should be done during the period 1 January, 2023 to 20 January, 2023. <u>The River-wise Nodal Officer of the District and River Keeper and Member of the Expert Committee should submit report to the District Committee.</u> <u>The non-Government Member of the State Committee and Expert Committee to finalise the same and prepare Action Report during the period 6 June to 14 August.</u> <u>The Secretary, Water Resources is being authorized as the State Monitoring Officer for the said Nadi Yatra undertaking - As Monitoring Officer under the said undertaking it is necessary for him to coordinate with the Collector / Commissioner, Mahanagarpalika and redress the various problems arising in connection with the Nadi Yatra.</u> |



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| | | <ul style="list-style-type: none"> • <u>Progress Report of the Nadi Yatra undertaking should be submitted by Divisional Commissioner, Revenue to Collectors of the respective District and Chief Executive Officer, Jilla Parishad from time to time.</u> |
| 9 | <p><u>Funds</u></p> <p>Under the undertaking of "Swatantryacha Amrut Mahotsav" directions have been given vide Planning Department's letter KR.DAP-1022 PR.KR.93/KA.1481, dated 11 May, 2022 to make available funds upto a maximum limit of 10 percent of the approved provisions for new Schemes under the District Annual Schemes as a special case. Accordingly expenses to be incurred for administrative and other incidental issues for the Mission should be borne from out of District Planning Development Funds.</p> | <p><u>Funds</u></p> <ul style="list-style-type: none"> • Under this undertaking of "Swatantryacha Amrut Mahotsav" directions have been given vide Planning Department's letter KR.DAP-1022 PR.KR.93/KA.1481, dated 11 May, 2022 to make available funds upto a maximum limit of 10 percent of the approved provisions for new Schemes under the District Annual Schemes as a special case. Accordingly expenses to be incurred for administrative and other incidental issues for the Mission should be borne from out of District Planning Development Funds. • <u>Action for administrative and technical approval should be completed within the stipulated time by adopting the procedure prescribed by the District Planning Officer.</u> |



02. The following amendments are being carried out in the District level Committee.

| Sr. No. | Name of Member | Emphasis/Amendments |
|---------|---|--|
| 1. | Collector | 1) Collector (excluding Brihanmumbai, Thane, Pune, Pimpri-Chinchwad, Nashik and Nagpur Mahanagar Palika) – Chairman |
| 2. | Commissioner Mahanagar Palika (if Mahanagar Palika is at District Headquarter) or a representative not lower than the grade of Deputy Commissioner. | 4) Commissioner, Mahanagarpalika (Brihanmumbai, Thane, Pune, Pimpri-Chinchwad, Nashik and Nagpur Mahanagarpalika areas) – Chairman Other Members will remain from Sr.Nos.3 to 28 constituted in the Government Resolutin. |

03. The following issues will have to be adopted for Mahanagarpalika areas.

1. Planning of “Chala Januya Nadila” Mission in Mahanagarpalika areas of Brihanmumbai, Thane, Pune, Pimpri-Chinchwad, Nashik and Nagpur should be done by the respective Mahanagar Palika. Where necessary co-operation should be enlisted by coordinating with the Collector as well as Chief Executive Officer.
2. For this Mission for “Chala Januya Nadila” undertaking in the aforesaid Mahanagarpalika areas provision for funds will have to be done by the respective Mahanagarpalika.



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04. Except the aforesaid Emphasis / Amendments in the said Government Resolution all other issues as per Government Resolution dated 14 October, 2022 will remain applicable.

05. The said Government Resolution has been made available on Government of Maharashtra website www.maharashtra.gov.in and its code number is 202301201449283923. This order has been certified by digital signature.

As per order and in the name of Governor of Maharashtra.

VILAS RAMRAO

THORAT

(Vilas R. Thorat)

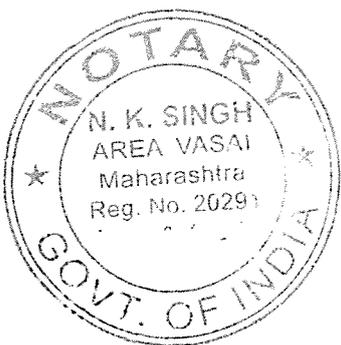
Deputy Secretary, Government of Maharashtra

Copy to,

1. The Secretary to Hon'ble Governor, Malabar Hill, Rajbhavan, Mumbai
2. The Private Secretary to Hon'ble Speaker/Hon'ble Deputy Speaker, Vidhansabha, Vidhanmandal Sachivalay, Mumbai.



3. The Private Secretary to Hon'ble Speaker/Hon'ble Deputy Speaker, Vidhan Parishad, Vidhanmandal Sachivalay, Mumbai.
4. The Private Secretary to Hon'ble Chief Minister, Maharashtra State, Mantralaya, Mumbai
5. The Private Secretary to Hon'ble Deputy Chief Minister, Maharashtra State, Mantralaya, Mumbai
6. The Private Secretary to Hon'ble Minister, Cultural Affairs, Mantralaya, Mumbai
7. The Private Secretary to all Hon'ble Ministers
8. The Private Secretary to Hon'ble Leader of Opposition, Vidhansabha/Vidhan Parishad
9. All Hon'ble Members, Vidhansabha / Vidhan Parishad
10. Hon'ble Chief Secretary, Maharashtra State, Mantralaya, Mumbai
11. All concerned Government Members, Mantralaya, Mumbai
400 032
12. All Honourable non-Government Committee Members
(through Directorate of Cultural Affairs)
13. The Personal Assistant to Secretary (C.A.), Tourism and Cultural Affairs Department, Mantralaya, Mumbai 32
14. The Personal Assistant to Deputy Secretary (C.A.), Tourism and Cultural Affairs Department, Mantralaya, Mumbai 32
15. The Director, Directorate of Cultural Affairs, Old Sachivalay Building, M. G. Road, Mumbai 32



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16. The Director General, Information and Public Relations,
Mantralaya, Mumbai
17. The Pay and Accounts Officer, Mumbai
18. The Desk Officer, Tourism and Cultural Affairs Department
(Budget Branch)
19. The Resident Auditor, Mumbai
20. The Accountant General (Audit)-1 Maharashtra, Mumbai
21. The Accountant General (Audit)-2 Maharashtra, Nagpur
22. The Accountant General (Accounts and Entitlement)-1
Maharashtra, Mumbai
23. The Accountant General (Accounts and Entitlement)-2
Maharashtra, Mumbai
24. Select File, C.A. 4



भारतीय पुरातत्व सर्वेक्षण

मुख्य कार्यालय - महाराष्ट्र

सायन जिल्हा, सायन (पु.)

मुख्य - ४०० ०२२

फोन/फॅक्स - ०२२-२४०७ ८२५५/८३८८

भारत सरकार
GOVERNMENT OF INDIA



पुरातत्व विभाग

Superintending Archaeologist

ARCHAEOLOGICAL SURVEY OF INDIA

Mumbai Circle - Maharashtra

Sion Fort, Sion (East)

Mumbai - 400 022

Tel/Fax - 022 2497 8255/8388

E-mail - ari@amsoi.gov.in

F. No - 24/26/MC/ Ambernath Temple /Illegal Const/2011-12 - (A)

Date: 11.06.2023

To,
The District Magistrate,
District-Thane

Sub:-Request to take action against unauthorized construction carried out within prohibited area of Centrally Protected Monument at Ambernath Temple by the Chief Officer Ambernath Municipal Council at Ambernath, Tal- Ambernath, Dist- Thane -reg

Sir,

It is bring to your kind notice that, as per the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and the rules 1959 (Amendment and Validations) Act, 2010 promulgated on 30.03.2010, 100mt from the Protected Limits of every centrally Protected Monument is declared as "Prohibited Area" where no construction and mining operation are strictly allowed and further 200mt from the end of the Prohibited Area is termed as "Regulated Area" of the monument where such construction, may be permitted subject to the prior approval by the National Monument Authority through the Competent Authority Maharashtra, submitting the mandatory documents of such proposed construction

Further, it is submitted that, after issuing "No Objection Certificate" by the Competent Authority, Western Region, Maharashtra, vide letter No-1/1664/CA-MH-2022-Ambernath Municipal Council-1122-1128, dated-17.01.2023 for repair of existing ghat and boundary wall and repairing of existing pedestrian bridge which leads to the temple within prohibited area i.e. beyond the protected limits of the monument with certain terms & conditions.

In contravention of the terms & conditions of the NOC, the Chief Officer Ambernath Municipal Council has carried out unauthorized excavation with JCB and Dumpers (heavy machine) within prohibited area of Centrally Protected Monument at Ambernath Temple, such unauthorized construction will attract legal provisions of AMASR Act.

As such, this office has already issued notice in this regard. Therefore, it is requested to kindly direct the concerned to stop within the prohibited area.

This is for you kind information and necessary action.

Yours faithfully,

Superintending Archaeologist
Superintending Archaeologist

भारतीय पुरातत्व सर्वेक्षण, मुंबई कार्यालय

Archaeological Survey of India, Mumbai Circle

Sion Fort, Sion (E) Mumbai-22

सायन जिल्हा, सायन (पु), मुंबई-२२

Copy to:-

- 1) The Competent Authority for Maharashtra, Sion Fort, Sion (E) Mumbai, for kind information and necessary action.
- 2) The Superintendent of Police, District - Thane, for kind information and necessary action.
- 3) The Chief Officer, Ambernath Municipal Corporation, Tal- Ambernath, Dist- Thane, for information and necessary action.
- 4) The Tahsildar, Ambernath, District -Thane for kind information and necessary action.
- 5) The Conservation Assistant, Vasai Sub Circle for information and necessary action.

Superintending Archaeologist
Superintending Archaeologist

भारतीय पुरातत्व सर्वेक्षण, मुंबई कार्यालय

Archaeological Survey of India, Mumbai Circle



ANNEXURE-A.4

828

तहसिलदार तथा कार्यकारी दंडाधिकारी कार्यालय अंबरनाथ

पत्ता :- नवीन प्रशासकीय इमारत पहिला माळा, अंबरनाथ (पश्चिम) ४२१ ५०१

दुरध्वनी क्रमांक- ७४०००८५०८७ फॅक्स क्रमांक- ०२५१- २६८८०००

E Mail- tahambarnath@gmail.com

क्र.महसूल/जमिनबाब-२/कावि -

/२०२५

दिनांक:- २३/०६/२०२५

प्रति,

मुख्याधिकारी,

अंबरनाथ नगरपरिषद, अंबरनाथ

विषय — immediate legal action against CEO of Ambernath Municipal Council for illegal encroachment, excavation, concretization and construction of Bed and Bank of Waldhuni River on super fast scale in the prohibited area of Ancient Shiv Mandir despite stop work Notice, Show Cause Notices and letters to DM, Tahsildar, issued by Archeological Survey of India.

संदर्भ — श्रीम. सरिता खानचंदानी यांचेकडील ई-मेल - २१/०६/२०२५

उपरोक्त संदर्भीय विषयाच्या अनुषंगाने कळविण्यात येते की, श्रीम. सरिता खानचंदानी यांचेकडील दिनांक-२१/०६/२०२५ रोजीचा ई-मेल या कार्यालयास प्राप्त झाला आहे

सदर ईमेल द्वारे अर्जदार यांनी मानवी हक्क आयोग यांचेकडे केस नं. २४१७/२०२४ मध्ये सुनावणी सुरू असून देखील वालधुनी नदीजवळ तसेच प्राचीन शिवमंदिर जवळ, अंबरनाथ नगरपरिषदेमार्फत अनधिकृतपणे उत्खनन, अतिक्रमण, वालधुनी नदीच्या पात्राचे आणि काठाचे काँक्रीटकरण आणि बांधकाम जोरात सुरू असल्याचे तसेच अंबरनाथ नगरपरिषदेचे सदर अनधिकृत काम तात्काळ बंद करणेबाबत तसेच मुख्याधिकारी, अंबरनाथ नगरपरिषद, अंबरनाथ यांचेवर कायदेशीर कारवाई करणेत यावी, अशा आशयाचा ई-मेल या कार्यालयास प्राप्त झाला आहे.

प्रकरणी मानवी हक्क आयोग यांचेकडील सुनावणीच्या अनुषंगाने, श्रीम. सरिता खानचंदानी यांचेकडील ई-मेल मधील नमुद मुदयांच्या अनुषंगाने तसेच प्रचलित नियमानुसार उचित कार्यवाही करणेत येऊन पुर्तता अहवाल या कार्यालयास तात्काळ सादर करावा.



(अमित्त पुरी)

तहसीलदार अंबरनाथ

प्रति श्रीम. सरिता खानचंदानी यांस माहितीकरिता प्रत.

Translation Copy of ANNEXURE-A.4

829

ENGLISH TRANSLATION

OFFICE OF THE TAHSILDAR AND EXECUTIVE MAGISTRATE

AMBARNATH

Address:- New Administrative Building, First Floor,

Ambarnath (West) 421 501

Telephone Number – 7400085087 Fax Number- 0251-2688000

E Mail – tahambarnath@gmail.com

KR.MAHSUL/ZAMEENBAB-2/KAVI- /2025 Date: 23/06/2025

To,

The Chief Officer,

Ambarnath Nagarparishad, Ambarnath

Subject – immediate legal action against CEO of Ambarnath Municipal Council for illegal encroachment, excavation, concretization and construction of Bed and Bank of Waldhuni River on super fast scale in the prohibited area of Ancient Shiv Mandir despite stop work Notice, Show Cause Notices and letters to DM, Tahsildar, issued by Archeological Survey of India.



Reference- Srim. Sarita Khanchandani's e-mail –
21/06/2025

830

With reference to the aforesaid matter you are informed that, e-mail dated 21/06/2025 from Srim. Sarita Khanchandani has been received by this Office.

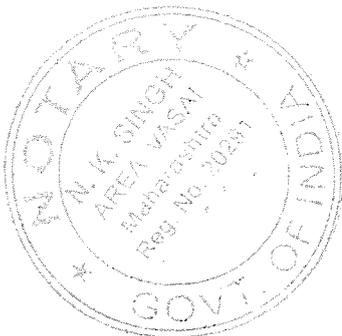
Vide the said e-mail the applicant has stated that despite hearings going on in Case No.2417/2024 before the Human Rights Commission, the work of excavation, encroachment, concretisation of bed and bank of Waldhuni River is going on in full swing near Waldhuni River as well as near the Ancient Shivmandir by Ambarnath Nagarparishad as well as about Ambarnath Nagarparishad immediately stopping the said unauthorized work and taking legal action against the Chief Officer, Ambarnath.

With reference to hearings in the said matter before Human Rights Commission, in connection with the issues mentioned in Srim. Sarita Khanchandani's e-mail suitable action be taken and compliance report immediately submitted to this Office.

Sd/-

(Amit Puri)

Tahsildar Ambarnath



Copy to – Srim. Sarita Khanchandani for information.

ANNEXURE - A.5

831

From: Dr. Snehal Donde drsnehaldonde@gmail.com
Subject: Re: Ambarnath municipal sewage handling causing Waldhuni pollution
Date: 10 September 2025 at 10:05 PM
To: AMBARNATH MUNICIPAL COUNCIL chiefofficerambarnath@gmail.com, Ronita Bhattacharya ronita.b6@gmail.com, seticthn@gmail.com, का अ. ठाणे पाटबंधारे विभाग, कळ्या eetmidkalwa@gmail.com, collector.thane@maharashtra.gov.in, rdwest.asi@gmail.com, mc mc@thanecity.gov.in

Ref:1- ASI letter no. 24/26/MC/Ambarnath Temple/illegal const/2011-12 431 dated 11/6/2025
2- minutes of meetings of CJN review meetings in AMC
3- minutes of meetings of TMC CJN review meetings
4- minutes of meeting of Tehasidar of CJN
5- Waldhuni river topsheet shared
6- letters from irrigation dept in the attachment

Dear Umakant Gaikwad ji,
This is with reference to the CJN review meetings held in your office and one I did with Mr Tadvi and Mr Govind Rathod in his office on 8th Sept, 5:30 pm to get the minutes of the review meetings held in July and August, reports of the visits and to discuss the observations of the current condition of Waldhuni as gaht construction work was in progresses, ignoring the warning letter from the ASI office & Tehasidar office to stop work as it is within the 100 mt of the temple.
I have tried convincing Mr Tadvi, City engineer, AMC to take note of the relevant information shared with him from time to time for taking appropriate measures for town planning and design, keeping in view the buffer zones of the river Waldhuni. Kindly look into the attachments shared and act promptly please.
Sir, this is all done to safeguard the interest and protection of the river and public.
Warm regards

CC marked for information and appropriate action by the respective authorities.

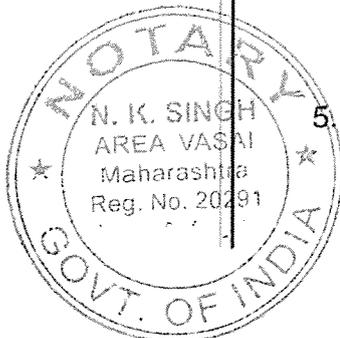
On Fri, Aug 8, 2025 at 11:19 AM Dr Snehal donde <drsnehaldonde@gmail.com> wrote:

Dear Umakant Gaikwad ji,
CO AMC
Greetings!

My team has compiled the discrepancies in the DPR sent by your office.
In the end there is a protocol for sewage metering which needs to be undertaken to figure out the stream (sewerd/ unsewerd) which needs to be treated by ASBT and the volume of which should be determined based on availability of data and space.

There are certain observations in the report provided, noted as below.

1. As per Page 27, The Sewage Generation projected for the Ultimate Year 2057 is Zone-1+2 = 105.86MLD and Intermediate Year is Zone-1+2 = 78.42MLD. Contradictorily, as per Page 33, the Total Waste Water is considered for Design Year 2041, as 25.00MLD. Hence, the statement needs to be verified.
2. The Sewerage Network Design Model should be based on the Ultimate Year Sewage Generation Load, which needs to be verified from the Client/Consultant who has undertaken this DPR.
3. As per Page 16, it is mentioned that "Further, based on forecasted population of 2056, the water demand for Ambarnath is assessed to the tune of 154.47 MLD." Hence, the Sewerage Generation is forecasted at the rate of 80% of Water Demand, which should be nearly 125MLD at the Ultimate Design Year 2056, which arises a question of GAP Analysis and the Resolution for Future Requirements.
4. As per Page 18-19-20, the condition of Existing Sewerage System and its Recommendations have been mentioned but we need to ensure whether the Recommendations are sufficed with this Proposed Design or not.
5. As per Page 24-25, it is mentioned "Whole Ambarnath Town" is covered in Zone-1 and 2. Further, on Page 26, it is mentioned that "The proposed pipeline will be laid along the nallas wherever possible and then along the adjacent roads of the nallas." Hence,



again the question arises whether the Comprehensive Sewerage System is adopted or not.

6. Also, we need the current status of this Sewerage Execution Work Proposed is Completed or WIP ?

The proper response to these observations, will clarify the need of further Sewerage Design Modelling, which we are discussing currently.

Referring to the telephone discussion we had with former Deputy Engineer (EE) Ambemath Municipal Council, following points were drawn forward.

1. The observations raised by us, in the current DPR will be rectified by AMC, as informed by the DE.
2. The DE confirmed that AMC have covered 85% of the Sewage Collection and Conveyance as on current year. Further, AMC have already submitted the DPR to MJP for the balance 15% Sewage Collection System. Hence, you have covered 100% of the Proposed Sewage Generation through the Existing and the Proposed Sewerage Network System.
3. There is no flow meter for inlet and outlet and wherever recently put is not working. The Existing STPs 45MLD and 9MLD, are receiving lesser flow, hence AMC has not proposed any STP in the Proposed DPR. AMC is in the process of identifying a new land for the New STP and has submitted 166 SN for 5 acres to Tehasildar ofc, once the Two Existing STPs receive Flow of 40+ MLD, as informed by the DE. There should be a proper planning for the Sewerage Treatment System before the Flow gets exceeded.
4. Hence, the DE had confirmed that once the Proposed DPR is executed on site, the 100% Sewage Collection of the Entire Town will be achieved, even including the Sewage flowing into the Nallahs/Rivers. Hence, there should not be any current requirement of Sewage Network, apart from the Proposed DPR, as informed by DE.
5. DE clearly mentioned that plan is for Tertiary Treatment Plant in the Current STPs. This has to be taken up by the IITB expert Dr Biplab, as I introduced and given demo and thus is for further discussion. We will soon call for a discussion, once shivmandir site SBT work begins.
6. Mr Jackson is completed tender process and waiting for work order for Hydrology Study of the Waldhuni River/Nallah, as discussed earlier.

Please review the above points and revert for any clarifications.

Also note we need clarity on below given points:

Page 20: It is mentioned that, Maintenance of Regular septic tanks shall be continued... under these circumstances how 100% networking is possible? What about groundwater contamination from soak pits?

Page 27: The Table shows the sewage generation statement of Phase 2 in Zone 1 & 2.

It shows the flow using the standard population model.

However, our interest is the hyperlocal network around shiv temple where sewage needs to be diverted to a location nearby for Setting up SBT system.



The specific network flow metering is not obvious from the master table. This needs to be worked out through population model and verified by physical measurement (The protocol is provided below)

Page 29: The Table on Length dia has some error. Needs to be rechecked.

Page 33: Flow rate is estimated. Flow of 25 MLD includes infiltration. Infiltration of 5% of flow.

Page 35: Physico chemical characteristics is outlined. It has not captured TKN levels, NH3 etc.

The frequency of sampling is not mentioned which is needed to capture the variation across the seasons.

Page 38: Here the infiltration is considered to be 10% of the design flow. (compared to Page 33 where it is calculated to be 5%).

Protocol:

Flow measurement recommended:
Several methods are generally used for the measurement of water which can be grouped into volumetric, area-velocity, measuring structures viz., orifices, weirs, and flumes. The selection of the method depends upon whether water is being conveyed in an open or closed channel, as well as size of the conduit, expected flow velocity, and flow regime. Hence, the planner will decide the appropriate technique as per the site conditions.

Basic input data required:
Population of the area/ number of houses with average number of inhabitants
Geographical area of the site with GPS coordinates
Size of the conduit towards the proposed STP area
Distance between the last 4 manholes of the sewerage network
Ground Level, Invert Level, and Liquid Level of the conduits for the last 4 manholes of the sewerage network
Permanent Bench mark for the proposed STP area

The flow measurement will have to be carried out at different times of the day as well as on different days to ensure repeatability of the result. Hence, the Chief Technical Advisor requires four assistants to execute the job on ground.

The end result is the total flow to be handled by the STP.

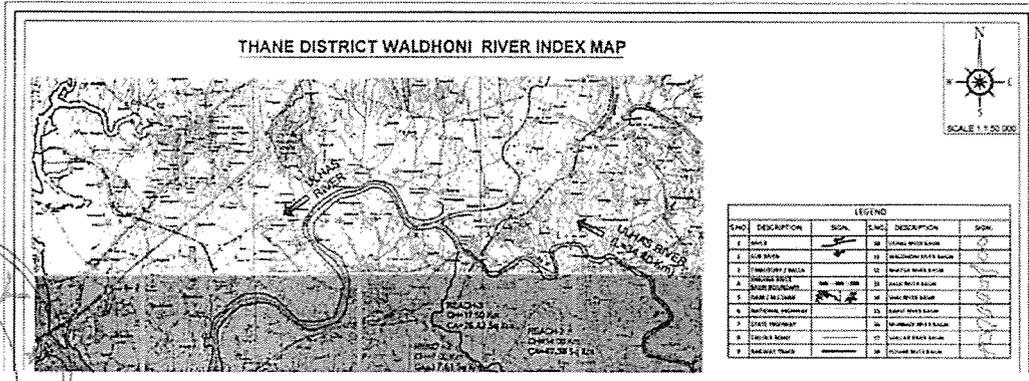
CONCLUDING REMARKS.

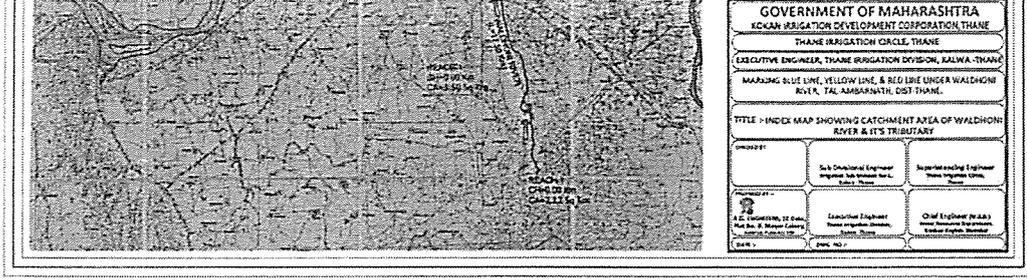
1. We need the flow measurement of sewage in the local network around Shiva temple. This may be estimated from a population model and cross verified by physical measurement.
2. Once the volume is estimated, the sewer network leading to the STP site needs to be designed.
3. The land area available for setting up ASBT to be verified. The contour map of the land along with the layout map to be generated. The soil geotechnical testing of the site to be determined.
4. based on the sewage volume so calculated, the land available should be adequate to set up the STP.
5. Sewage of this hydernetwork also should be characterised over seasons to capture the variation.
6. The sewage characteristics should also include nitrogen, and detergents apart from parameters already highlighted in the report.

Sir, kindly speed up the process and provide above information at earliest to start ASBT to handle sewage flow at Shivmandir site as discussed number of times.
Looking forward to your response.
Jainayak Dr Snehal

"Vision where Passion meets Purpose of inspiring & transforming lives"

Sincerely
Dr (Mrs) Snehal Subhash Donde
MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),
Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs,
Jainayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,
Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India
Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.
Mob. 9819088651, 9167698570





सत्यमेव जयते

कार्यकारी अभियंता, ठाणे पाटबंधारे विभाग, कळवा (ठाणे)

सहकार विद्यालयासमोर, जुना मुंबई-पुणे महामार्ग, कळवा (ठाणे) ४००६०५

दुरध्वनी क्रमांक :- ०२२-२५३००६६४ Email:- eetmidkalwa@gmail.com



जा. क्र. ठापावि/प्रशा-४/उल्हास पूररेषा/ ३८६४ /सन २०२५ दिनांक :- ०४/०९/२०२५

प्रति,

मा. विभाग प्रमुख

स्थापत्य अभियांत्रिकी शाखा,

आय. आय. टी. पवई, मुंबई - ४०००७६

विषय:- उल्हास व वालधुनी नद्यांचे लाल पूररेषा (Red Line) व निळ्या पूररेषा (Blue Line) नकाशे प्रमाणित (Vetting) करून मिळणेबाबत...

- संदर्भ :- १) मा. मुख्य अभियंता, जलसंपदा विभाग, कोकण प्रदेश, मुंबई यांचे पत्र क्र. जसर्विक्राप्र/वालधुनी पूर/तां-३/३७८७, दिनांक २५/११/२०२४
 २) मा. मुख्य अभियंता, जलसंपदा विभाग, कोकण प्रदेश, मुंबई यांचे पत्र क्र. जसर्विक्राप्र/वालधुनी/पूर/तां-३/३७८६, दिनांक २५/११/२०२४.
 ३) या कार्यालयाचे पत्र क्र. ठापावि/प्रशा-४/ २१९६ /सन २०२५, दिनांक ०९/०५/२०२५
 ४) आपले कार्यालयाचे ई-मेल दिनांक १४/०८/२०२५
 ५) उपविभागीय अभियंता, पाटबंधारे उपविभाग क्र.१, कळवा ठाणे कार्यालयाचे पत्र क्र.पाउविक्र.१/प्रशा-२/८८८/२०२५, दिनांक ०३/०९/२०२५

ठाणे जिल्ह्यामधून वाहणाऱ्या उल्हास व वालधुनी नदींची पूररेषा आखणीची कार्यवाही मे. ए. डी. इंजिनियर्स. पुणे यांचेमार्फत करण्यात आली असून संदर्भिय पत्र क्र. १ व २ अन्वये २५ वर्ष व १०० वर्ष वारंवारितेचा पूर विसर्गास अंतरिम मंजूरी देण्यात आली आहे. निविदेतील शर्तीप्रमाणे सादर पूर विसर्ग व पूररेषा नकाशे प्रमाणित (Vetting) करून मिळणेसाठी संदर्भिय पत्र क्र. ३ अन्वये आपले कार्यालयाकडे सादर करण्यात आले होते. त्यावर आपले कार्यालयामार्फत संदर्भ क्र. ४ अन्वये शिरे उपस्थित करण्यात आले आहेत.

त्यानुसार उल्हास व वालधुनी नद्यांचे सादर करण्यात आलेले पूर रेखा अभ्यासाची तपासणी करताना आपले कार्यालयामार्फत उपस्थित केलेला शेन्यांचे अनुषंगाने पुर्तता अहवाल मे.ए. डी. इंजिनियर्स. पुणे यांनी सादर केला असून संदर्भिय पत्र क्र. ५ अन्वये सादर शिरेपुर्तता अहवाल उपविभागीय कार्यालयाकडून प्राप्त झाला असून सोबत जोडण्यात येत आहे. तरी उल्हास व वालधुनी नदीचे २५ वर्ष व १०० वर्ष वारंवारितेचा पूर विसर्ग व त्यानुसार आलेल्या लाल पूररेषा व निळ्या पूररेषा नकाशे सत्वर प्रमाणित करून मिळावेत, हि विनंती.

सोबत : शिरेपुर्तता अहवाल

स्थळप्रत मा. का.अ. यांना मान्य असे.

(म. सु. व. पाटील)

उपकार्यकारी अभियंता

ठाणे पाटबंधारे विभाग

कळवा-ठाणे

प्रत : उपविभागीय अभियंता, पाटबंधारे उपविभाग क्र.१ कळवा-ठाणे यांना माहितीस्तव.

प्रत : मे. अं. डी. इंजिनियर, यांना माहिती व पुढील कार्यवाहीस्तव रवाना

२/- संदर्भ क्र. १ व २ मधील निविदा शर्त क्र. ४४ नुसार उल्हास व वालधुनी नद्यांचे मंजूर पूर्वविसर्ग व लाल पूररेषा (Red Line) व निळ्या पूररेषा (Blue Line) नकाशे आय. आय. टी. पवई यांचेकडून



नातडीने प्रमाणित (Vetting) करून घेण्यात यावे व या कार्यालयास सादर करावेत.

पुरातत्व विभाग
 पुरातत्व-महाराष्ट्र
 सयन किल्ला, सयन (पुर्व),
 मुंबई - ४०० ०२२
 फोन/फॅक्स - २२२-२४०३ २२४४/२६६८

SUPERINTENDING ARCHAEOLOGIST
 ARCHAEOLOGICAL SURVEY OF INDIA
 Mumbai Circle, Maharashtra
 Sion Fort, Sion (E) (Mumbai)
 Mumbai - 400 022
 Tel / Fax: 022-2404266/18308
 E-mail: sionbaraman@asi.gov.in

F No - 24/26/MC/ Ambernath Temple Illegal Const /2011-12 /13 Date 11/05/2023

To,
The District Magistrate,
District-Thane

Sub-Request to take action against unauthorized construction carried out within prohibited area of Centrally Protected Monument at Ambernath Temple by the Chief Officer Ambernath Municipal Council at Ambernath, Tal- Ambernath, Dist- Thane -reg

Sir,

It is bring to your kind notice that, as per the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and the rules 1959 (Amendment and Validations) Act, 2010 promulgated on 30.03.2010, 100mt from the Protected Limits of every centrally Protected Monument is declared as "Prohibited Area" where no construction and mining operation are strictly allowed and further 200mt from the end of the Prohibited Area is termed as "Regulated Area" of the monument where such construction, may be permitted subject to the prior approval by the National Monument Authority through the Competent Authority Maharashtra, submitting the mandatory documents of such proposed construction.

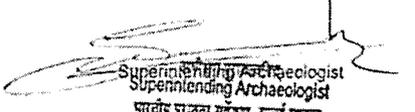
Further, it is submitted that, after issuing "No Objection Certificate" by the Competent Authority, Western Region, Maharashtra, vide letter No-1/1664/CA-MH-2022-Ambernath Municipal Council-1122-1128, dated-17.01.2023 for repair of existing ghat and boundary wall and repairing of existing pedestrian bridge which leads to the temple within prohibited area i.e. beyond the protected limits of the monument with certain terms & conditions.

In contravention of the terms & conditions of the NOC, the Chief Officer Ambernath Municipal Council has carried out unauthorized excavation with JCB and Dumpers (heavy machine) within prohibited area of Centrally Protected Monument at Ambernath Temple, such unauthorized construction will attract legal provisions of AMASR Act.

As such, this office has already issued notice in this regard. Therefore, it is requested to kindly direct the concerned to stop within the prohibited area.

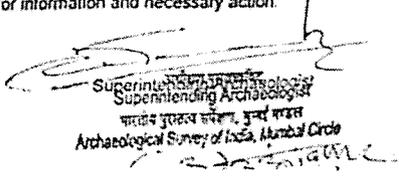
This is for your kind information and necessary action.

Yours faithfully,


 Superintending Archaeologist
 Archaeological Survey of India, Mumbai Circle
 पुरातत्व विभाग महाराष्ट्र, मुंबई केंद्र

Copy to:-

- 1) The Competent Authority for Maharashtra, Sion Fort, Sion (E) Mumbai, for kind information and necessary action.
- 2) The Superintendent of Police, District - Thane, for kind information and necessary action.
- 3) The Chief Officer, Ambernath Municipal Corporation, Tal- Ambernath, Dist- Thane, for information and necessary action.
- 4) The Tahsildar, Ambernath, District -Thane for kind information and necessary action.
- 5) The Conservation Assistant, Vasai Sub Circle for information and necessary action.


 Superintending Archaeologist
 Archaeological Survey of India, Mumbai Circle
 पुरातत्व विभाग महाराष्ट्र, मुंबई केंद्र



Jalnit 5th sept 2019 GR water

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कार्यकारी अभियंता, ठाणे पाटबंधारे विभाग, कळवा (ठाणे)

सहकार विद्यालयासमोर, जुना मुंबई-पुणे महामार्ग, कळवा (ठाणे) ४००६०५

दूरध्वनी क्रमांक :- ०२२-२५३००६६४

Email:- ectmidkafwa@gmail.com



जा.क्र.ठापावि/प्रशा-४/१६५०/२०२४

दिनांक :- १०/१०/२०२४

प्रति,

१. मा.आयुक्त, कल्याण डोंबिवली महानगरपालिका, कल्याण
२. मा.आयुक्त, उल्हासनगर महानगरपालिका, उल्हासनगर
३. मा.मुख्यधिकारी, अंबरनाथ नगर परिषद, अंबरनाथ.
४. मा.मुख्यधिकारी, कुळगाव बदलापूर नगर परिषद, बदलापूर.

विषय:- "स्वातंत्र्यांच्या अमृत महोत्सव" अंतर्गत "चला जाणुया नदीला" अभियान

- संदर्भ :-
१. शासन निर्णय पर्यटन व सांस्कृतिक कार्य विभाग क्र. संकिर्ण ८२२२/ प्र.क्र.२७६/सा.का.४ दि. ३०/०९/२०२२
 २. शासन निर्णय पर्यटन व सांस्कृतिक कार्य विभाग क्र. संकिर्ण ८२२२/ प्र.क्र.२७६/सा.का.४ दि. १४/१०/२०२२
 ३. डॉ स्नेहल दौंदे, जलनायक, यांनी विश्व नदी दिवस २०२४ निमित्त विविध महानगरपालिका यांचे कार्यक्षेत्रामध्ये केलेली पहाणी.

"स्वातंत्र्यांच्या अमृत महोत्सव" अंतर्गत "चला जाणुया नदीला" हा उपक्रम शासनामार्फत राबविण्यात येत आहे. सदर अभियानासंदर्भात नदीच्या सद्यस्थितीत चांगला बदल घडवून आणणे तसेच नदीची प्रवाहितता सुरू करून त्यात अखंडता राहिल याची काळजी घेणे व त्यासाठी आवश्यक ते स्त्रोतांचा वापर करणे आवश्यक आहे.

उपरोक्त संदर्भिय विषयान्वये, उल्हास नदी व वालधुनी नदी आपल्या महानगर पालिका /नगर परिषद क्षेत्रातून जात असून सदर नद्यांना महानगर पालिका /नगर परिषद क्षेत्रातील अनेक सांडपाणी नाल्यांवर कोणतीही प्रक्रिया न करता थेट नाल्यांतील सांडपाणी नदीमध्ये सोडण्यात आले आहे.

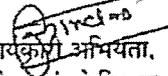
तसेच नद्यांच्या /नाल्यांच्या किनारी मोठ्या प्रमाणात घन कचरा टाकण्यात येत आहे. त्यामुळे नदीतील पाण्याच्या मोठ्या प्रमाणात प्रदुषण होत आहे. तसेच महानगर पालिका /नगर परिषद क्षेत्रातील नदी/ नाल्यावर सिमेंट कॉक्रीटचे अडथळे तयार करून नदीच्या प्रवाहात बदल करण्यात आल्याचे निदर्शनास येत आहे. नदीच्या किनारी वाहणे धुणे, कपडे धुणे, आंघोळ करणे तसेच कारखान्यातून निघणारी रसायने, प्लास्टिकचा वाढता वापर, या सारख्या अनेक कारणांमुळे नदीचे पाणी प्रदुषित होत आहे. त्यामुळे नदीपात्रात मोठ्या प्रमाणात जलपर्णी निर्माण होत आहे. तसेच नदी /नाल्यां किनारी अवैध बांधकामे/ घाट होत आहेत.

याकरीता आपल्या महानगर पालिका /नगर परिषद क्षेत्रातील सांडपाण्यावर प्रक्रिया करून नदीपात्रात सोडण्यात यावे. तसेच नद्यांच्या प्रवाहात असलेली अडथळे/ बांधकामे काढून नदीचा प्रवाह पूर्ववत करावा. दैनंदिन



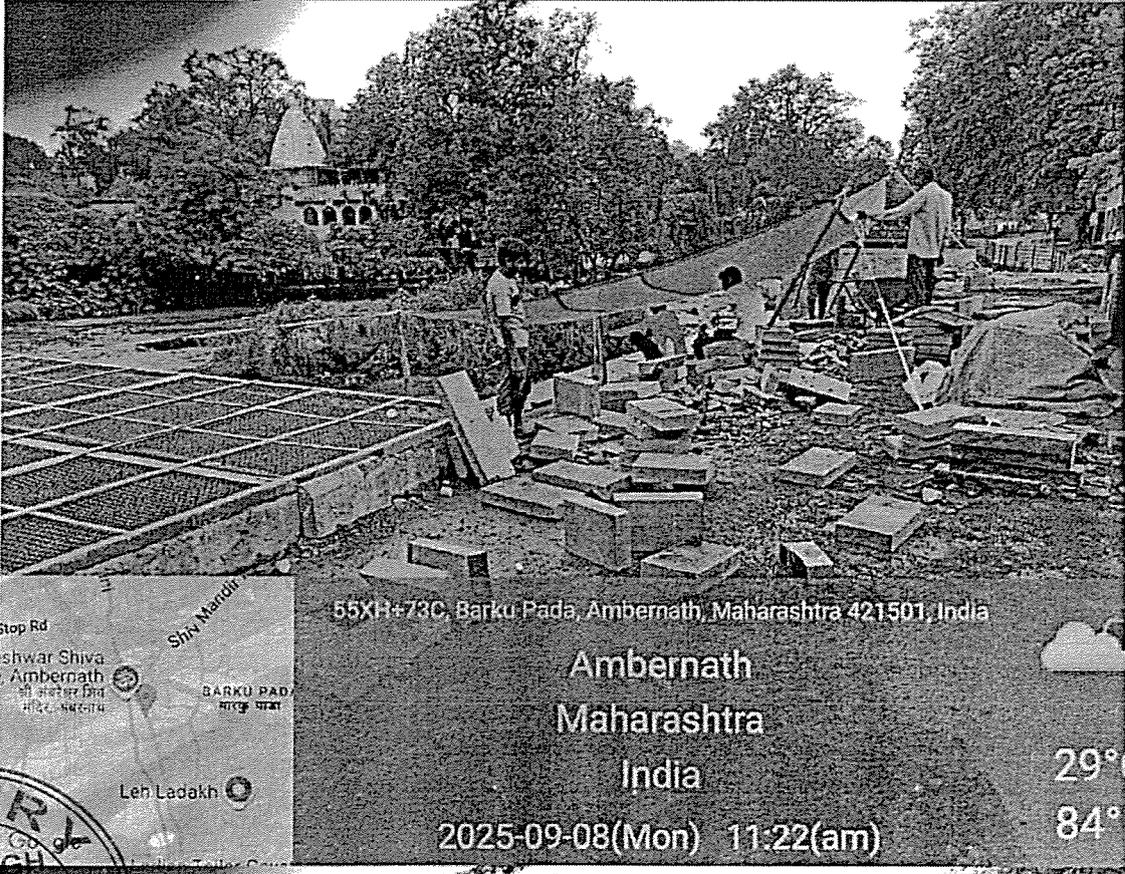
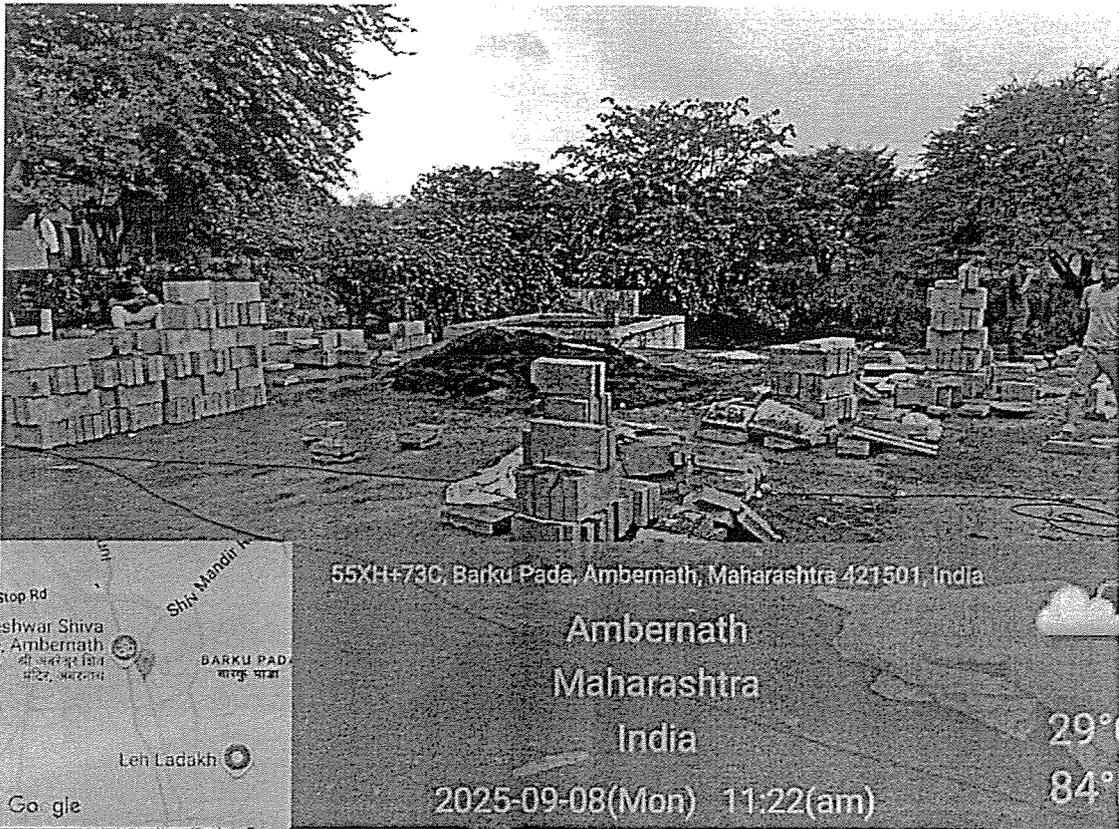
मानवी कार्यानुळे होणारे जल प्रदुषण थांबविणेकरिता ठिकठिकाणी बॅरगेट, फलक लावावेत. नदी /नाल्यां किनारी अवंध असलेली बांधकामे/घाट निश्कासित करण्यावात आपल्या स्तरावरून संवधितांस निर्देश देण्यात यावेत, हि विनंती.

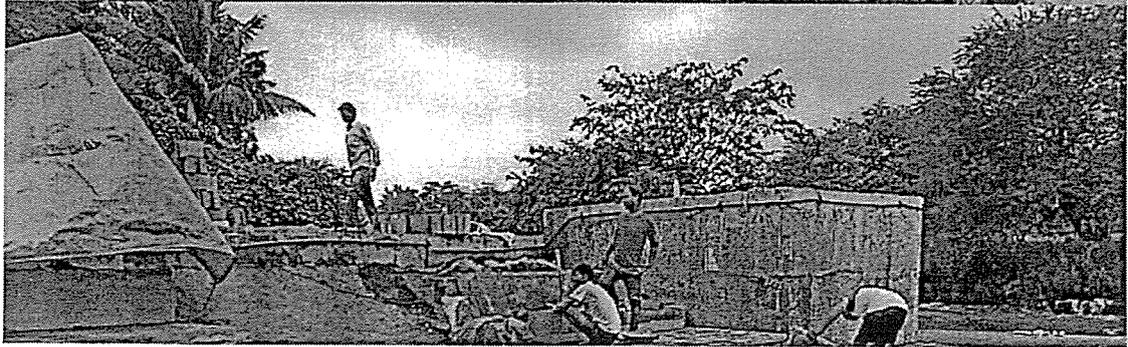
स्वातंत्र्याच्या अमृत महोत्सव" अंतर्गत "चला जाणुया नदीला" या अभियांतर्गत सदर पत्राच्या अनुषंगाने नदीच्या सवर्धनाकरिता आवश्यक ती उपाय योजना व कार्यवाही करण्यात यावी. याबाबत आपल्या विभागाकडून करण्यात आलेल्या उपाय योजना व कार्यवाहीबाबत या कार्यालयास अवगत करावे, हि विनंती.


कार्यकारी अभियंता,
ठाणे पाटबंधारे विभाग,
कळवा-ठाणे.

- प्रत:- मा. अधीक्षक अभियंता, ठाणे पाटबंधारे मंडळ, ठाणे, सह सदस्य सचिव, चला जाणुया नदीला अभियान यांचे माहितीसाठी सविनय सादर.
- प्रत:- उप वनसंरक्षक, ठाणे वनविभाग, ठाणे, सदस्य सचिव, चला जाणुया नदीला अभियान यांचे माहितीस्तव.
- प्रत:- उपप्रादेशिक अधिकारी, महाराष्ट्र प्रदुषण नियंत्रण मंडळ, कल्याण यांचे माहितीसाठी व पुढील कार्यवाहीसाठी.
- प्रत:- डॉ स्नेहल दोंडे, जलनायक, चला जाणुया नदीला अभियान यांचे माहितीस्तव.







840

From: Dr. Snehal Donde drsnehaldonde@gmail.com
Subject: Re: बालधुनी नदी/नाला पुनर्जीवीकरण (River restoration/rejuvenation) अहवाल सादर करणेबादत.
Date: 10 September 2025 at 5:10 PM
To: का. अ. ठाणे पाटबंधारे विभाग, कळवा eetmidkalwa@gmail.com
Cc: missdkalyan missdkalyan@gmail.com, Ronita Bhattacharya ronita.b6@gmail.com

Dear Sangramsingh Rawal ji,
Thanks a lot for your mail and promptness which shows your commitment.
Thanks for the toposheet and report copy of the visits as shared by Mr Bodke. Although the report is not comprehending all the 3 times visits and observations. Also I observed that the report is categorically/carefully/ specifically mention throughout Waldhuni "Nadi/Nallah", when The toposheet clearly mentions Waldhuni river and tributaries.
Therefore, I request you instruct Mr Bodke to make it clear in his mind and action about Waldhuni Status. Due to his incomplete sharing of information and lack of clarity a letter which he issued to AMC stating Waldhuni is not in Survey of India map or toposheet, created confusion and complications and thus advantage was taken by AMC in their town planning and shiv mandir ghat beautification work. Although the process of Waldhuni survey work tendering was done and order was issued by your office at that period ie July 2024 and survey work had started for the demarcation of the river, which I could know only after submitting rti application.
Sir, as a part of CJN campaign and being myself Jainayak my prime duty is to stand solid with our departments and bridge the gap between community. Clarity about rivers and timely demarcations would add to my effectiveness for protection of rivers. Kindly share Kamvari river survey details too.
Thanks and regards

"Vision where Passion meets Purpose of inspiring & transforming lives"

Sincerely

Dr (Mrs) Snehal Subhash Donde

MSc, PhD (Zoology) EMBA, PGDEM, MEM, PhD (MS),

Fulbright Scholar, Washington DC, Fulbright Foreign Scholarship Board & United States Bureau of Education & Cultural affairs,

Jainayak Govt of Maharashtra (Thane & Mumbai), Member, World Water Council & Core Member Indian River Basin Council,

Chairperson, Clean & Healthy Rivers Committee, Microbiologist Society, India

Dean Administrative Affairs, BRC, GEV, Affiliated to University of Mumbai.

Mob. 9819088651, 9167698570

On Wed, 10 Sept 2025, 2:53 pm का. अ. ठाणे पाटबंधारे विभाग, कळवा, <eetmidkalwa@gmail.com> wrote:

-

Please refer to the attached file.

Thanks and Regards,

कार्यकारी अभियंता,

ठाणे पाटबंधारे विभाग,

कळवा - ठाणे.

दुरध्वनी क्रं - ०२२ २५३००६६४

Pl. note that as per GR dated 11/2/2011 hard copy will not be sent



851



55XH+73C, Barku Pada, Ambernath, Maharashtra 421501, India

Ambernath
Maharashtra

India

29°C

84°F

2025-09-08 (Mon) 11:22(am)

Shri Mandir
BARKU PAD
बार्कु पाडा
Leh Ladakh
Google

842



55XH+73C, Barku Pada, Ambernath, Maharashtra 421501, India

Ambernath Maharashtra

India

29°C

84°F

2025-09-08(Mon) 11:22(am)



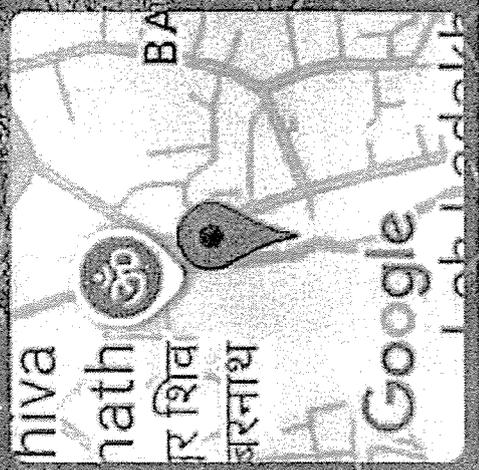
Shri Mandir
Shri Shivar Shiva
Ambernath
श्री शिव-शिव मंदिर, अम्बेनाथ

BARKU PADA
बार्कु पाडा

Leh Ladakh

Google

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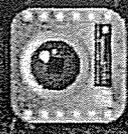
Ambernath, Maharashtra, India

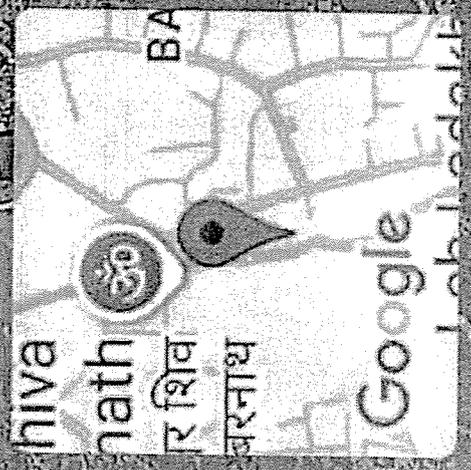
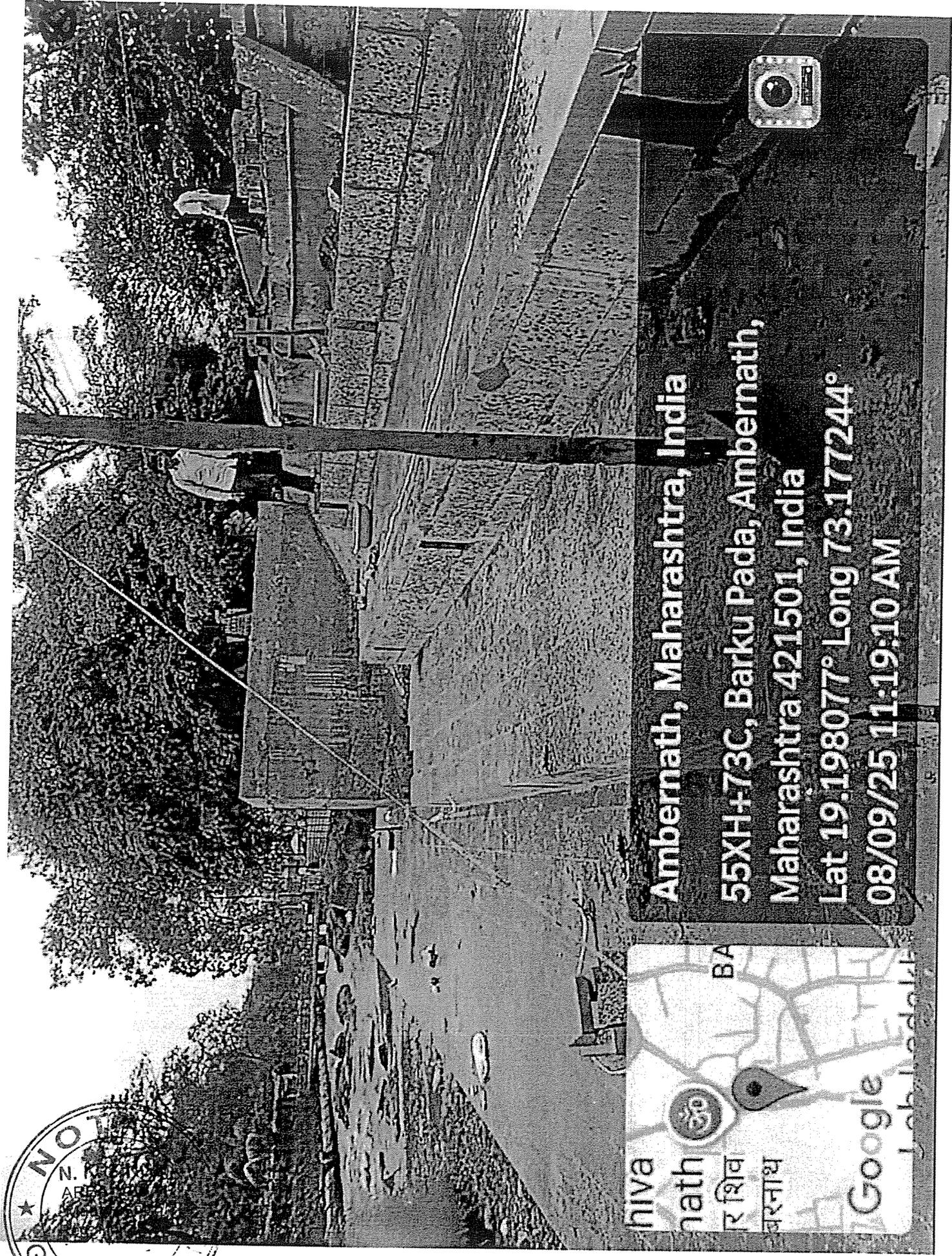
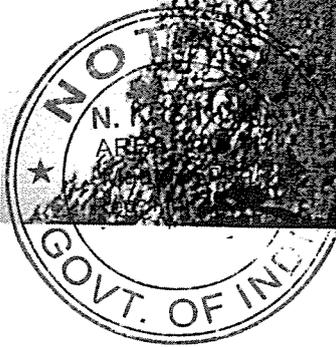
55XH+73C, Barku Pada, Ambernath,

Maharashtra 421501, India

Lat 19.198077° Long 73.177244°

08/09/25 11:19:16 AM





Ambarnath, Maharashtra, India

55XH+73C, Barku Pada, Ambarnath,

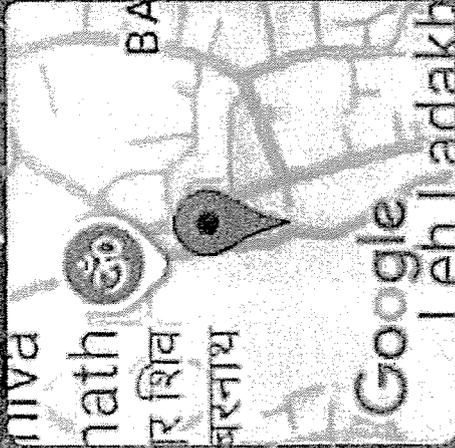
Maharashtra 421501, India

Lat 19.198077° Long 73.177244°

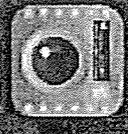
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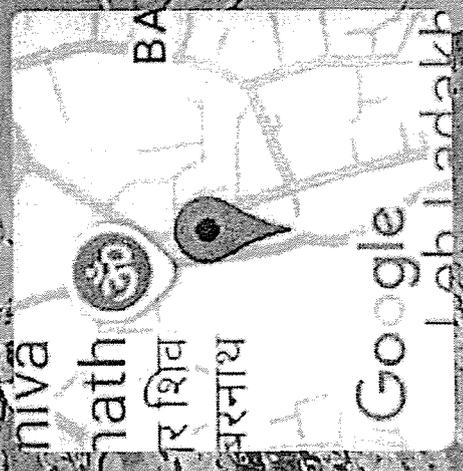
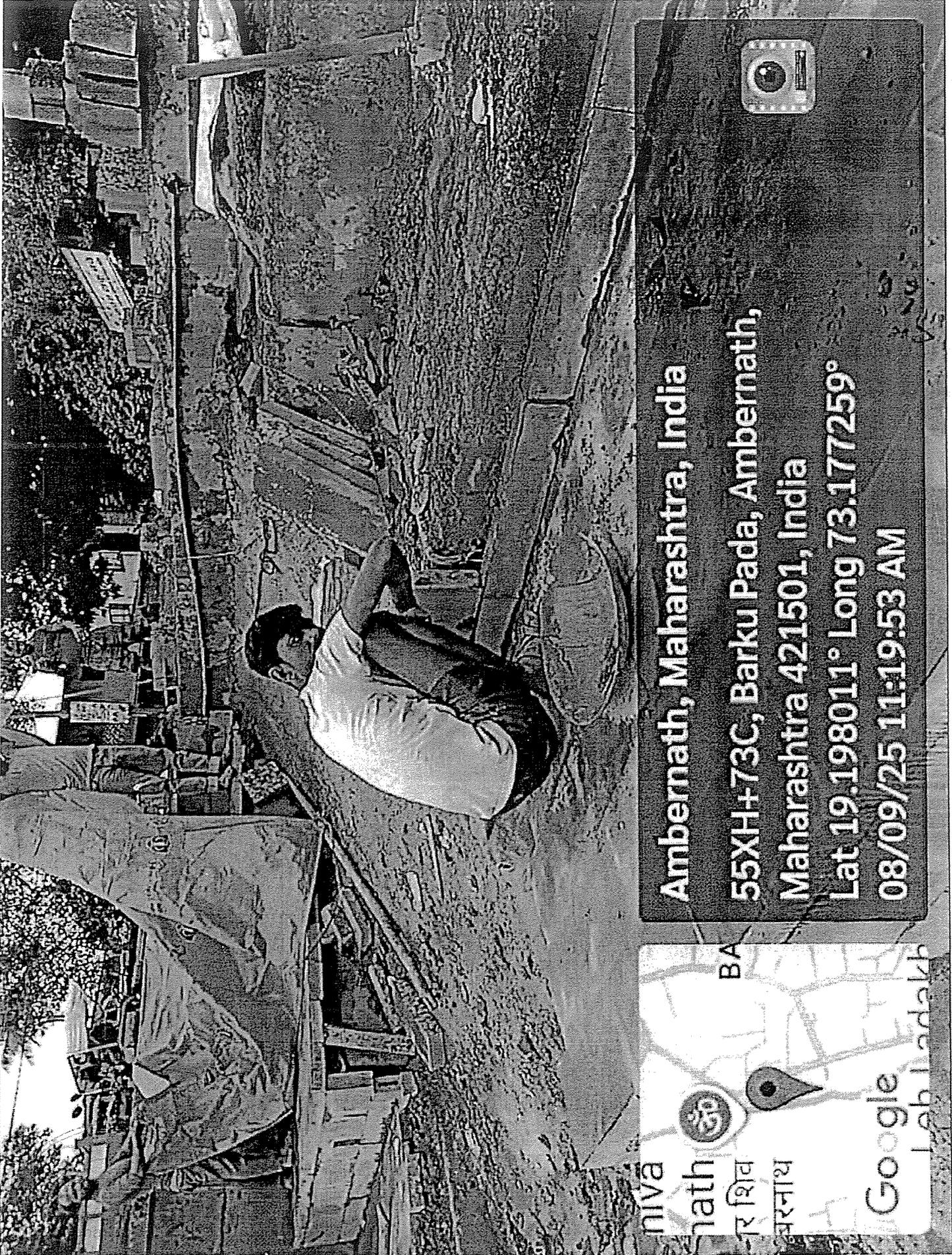


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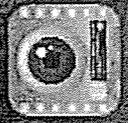


Ambernath, Maharashtra, India
55XH+73C, Barku Pada, Ambernath,
Maharashtra 421501, India
Lat 19.197937° Long 73.177253°
08/09/25 11:20:17 AM





Ambernath, Maharashtra, India
55XH+73C, Barku Pada, Ambernath,
Maharashtra 421501, India
Lat 19.198011° Long 73.177259°
08/09/25 11:19:53 AM



BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 218 OF 2024

Dr. Snehal Donde ... Applicant

Versus

State of Maharashtra & Ors. ... Respondents

**AFFIDAVIT IN REJOINDER OF DR. SNEHAL
DONDE IN RESPONSE TO THE AFFIDAVIT IN
REPLY OF RESPONDENT NO. 1 – URBAN
DEVELOPMENT DEPARTMENT**

RONITA BHATTACHARYA BECTOR,

Advocates for the Applicant

Office No. 17, 1st Floor, Rohit Chambers,

Janmabhoomi Marg, Fort,

Mumbai – 400 001

Email: ronita.b6@gmail.com

